

SPECIAL INVESTIGATION TEAM
HIMACHAL PRADESH

PROGRESS REPORT NO. 17

DATED 15/12/2020

(SPECIAL LEAVE PETITIONS NO.11462 –
11463/2013 arising out of Judgement and
Orders dated 09/8/2011 and 05/9/2012
passed in CWP No. 6454/2010 by the Hon'ble
High Court of Himachal Pradesh, Shimla)

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BEFORE THE HON'BLE HIGH COURT OF HIMACHAL PRADESH,

SHIMLA

SPECIAL LEAVE PETITIONS NO.11462 – 11463/2013

(Arising out of Judgment and Orders dated 09/8/2011 and
05/9/2012 passed in CWP No. 6454/2010 by the High Court of
Himachal Pradesh, Shimla)

REGIONAL DIRECTOR, CBI

VERSUS

V. P. AHLUWALIA AND OTHERS

PROGRESS REPORT NO. 17 DATED 15/12/2020

DEVELOPMENTS:

After submission of last Progress Report No. 16 dated 31/12/2019, the members of the Special Investigation Team took up enquiries relating to 20 private institutions (B.Ed, Pharmacy, Polytechnic, Engineering, Management etc.) namely **LR Institute of Education**, Jabli Kyar, Rajgarh Road, Distt. Solan (HP), **LR Institute of Pharmacy**, Jabli Kyar, PO: Oachghat, Rajgarh Road, Solan (HP), **LR Polytechnic**, Jabli-Kyar, PO: Oachghat, Solan (HP), **LR Institute of Engineering & Technology**, Village Jabli Kyar, PO: Oachghat, Distt. Solan (HP), **LR Institute of Management**, Jabli Kyar, PO: Oachghat, Solan (HP), **Dogra Private ITI**, Saidham, Panthaghati Kasumpati Shimla (HP), **Him Education Private ITI**, VPO Shoghi, Shimla (HP), **School of Pharmacy**, Shoolini University, Vill: Bojhal, PO: Sultanpur,

Distt. Solan (HP), **School of Pharmacy & Emerging Sciences**, Baddi University, Makhanumajra, Tehsil. Baddi, Distt. Solan (HP), **Akal College of Education**, Plot No. 45, Baru Sahib, Tehsil: Pachhad, Distt. Sirmour (HP), **M.D. Private ITI**, Nohra Dhar Via Rajgarh, Sirmour (HP), **Pragati Pvt ITI**, Kheri Road, Rajgarh, Sirmour (HP), **Green Hills Polytechnic**, Nahan Road, Gandhi Gram, Kumar Hatti, Distt. Solan (HP), **Green Hills Engineering College**, Nahan Road, Gandhi Gram, Kumar Hatti, Distt. Solan (HP), **Maharaja Agrasen Institute of Technology**, Atal Shiksha Kunj, Vill: Kalujhanda, Baddi, Distt. Solan (HP), **Shivanjali Private ITI** Vill: Sargheen PO: Beolia, Panthaghati, Shimla (HP), **GSM Institute of Technical Education Private ITI**, Pankaj Villa, Airport Road, Totu, Shimla (HP), **GSM Industrial Training Centre (Private ITI)**, VPO: Suni, Shimla (HP), **GSM Institute of Technical Education Private ITI**, Sadhora, PO: Mashobra, Shimla (HP) and **Prabhu Private ITI**, Kothuwan, Sub-Tehsil Sandhole, Distt. Mandi (HP). The relevant files relating to these institutions were scrutinised and the result of scrutiny as well as the physical inspection of the respective institute conducted by the SIT in association with the team of experts deputed by HPU, AICTE, and Directorate of Technical Education (DTE) is given below in respect of each institute:-

LR INSTITUTE OF EDUCATION, JABLI KYAR, RAJGARH ROAD,
DISTT. SOLAN (HP)

A. SCRUTINY OF RECORDS

The scrutiny of records relating to LR Institute of Education, Jabli Kyar, Rajgarh Road, Distt. Solan (HP) revealed that Lala Lilu Ram Educational Trust, PO: Anaj Mandi, Nissing, Karnal (Haryana) was registered on 29/01/2004 in the office of Joint Registrar Karnal vide No. 7288. The following were the Governing Body/Trustees of the Trust at the time of its registration:-

- | | | |
|----|---------------------|------------------|
| 1: | Shri Kailash Chand | Chairman |
| 2: | Shri Kewal Krishan | Vice-Chairman |
| 3: | Shri Narender Kumar | Secretary |
| 4: | Shri Amit Kumar | Treasurer |
| 5: | Smt. Poonam Goyal | Executive Member |

As on date of inspection, following were the office bearers/trustees of the Trust:-

- | | | |
|----|------------------|---------------------|
| 1: | Chairperson | Dr. Lokesh Bharati |
| 2: | Vice Chairperson | Mrs. Bhanwar Kumari |
| 2: | Secretary | Ms Mrigank |
| 4: | Treasurer | Mrs. Suman Singh |

2. Dr. Lokesh Bharati, Chairperson of the Trust informed that Lala Lilu Ram Educational Trust was running LRIE from the Academic Session 2007-08 for conducting B.Ed Course. The Lala Lilu Ram

Educational Trust had applied to NRC/NCTE, Jaipur for recognition of B.Ed Course vide its application dated 28/03/2007. She further informed that the management of the Trust was taken over by them during 2015 from the previous management.

3. In order to start various educational institutes including B.Ed College, the L.L.R. Educational Trust had purchased land from Shri Ranjit Verma etc vide Sale deed executed and registered on 27/04/2005 for 51.07 Bigha land comprised in Khasra No. 71/18/1, 52/18, 22/1, 23/2, 24, 25, 78/56/30, 88/50/33, 91/34, 35, 36, 38/2, 39/2, 40, 41/1, 41/2, 42, 43, 50/44, 51/44, 45, 46, 47, 48/2 and 49 situated in Mauza Jabli, Tehsil Kasauli, Distt. Solan was purchased for Rs. 61,00,000/-. An area measuring 6 Bighas comprised in Khasra Nos. 71/18/1, 52/18, 22/1, 23/2 and 40 was exclusively earmarked from the said land for L.R. Institute of Education by the Trust vide undertaking given by Shri Kailash Chand, Chairman of the Trust. Another undertaking dated 21/05/2007 was also given by Shri Kailash Chand, Chairman of the Trust, inter-alia mentioning that infrastructural, instructional and other facilities will be provided as per NCTE norms, standards and guidelines prescribed from time to time, the management shall discharge statutory obligations relating to provident fund, pension, gratuity etc. in respect of all its employees, the academic and other staff shall be paid such salary as may be prescribed by the concerned State Govt/University from time to time.

4. The building plan of L.R/. Institute of Education building was prepared by Shri S.L. Gupta, Draughtsman which was submitted with the application for recognition of B.Ed course to NCTE. The building plan was approved by Pradhan, Gram Panchayat, Sanhol

on 28/03/2007. A copy of resolution dated 05/04/2007 passed by the Trust earmarking newly constructed building for L.R. Institute of Education was also submitted by the Chairman of the Trust. The area did not fall within the jurisdiction of Town & Country Planning and hence the Building Plans were approved by the Pradhan of Gram Panchayat. A provisional NOC for 100 seats was issued by Secretary (Edu), Govt. of HP on 01/06/2007 for the academic session 2007-08. The Town & Country Planner, T&CP Deptt. HP, Solan issued a certificate dated 31/03/2006 that Mauza Jabli was not covered under the provisions of Town & Country Planning Act, 1977. Permission u/s 118(2) of HP Tenancy & Land Reforms Act, 1972 for the said land was issued by Finance Commissioner cum Secretary (Revenue) Govt. of HP on 25/04/2005. Letter of Intent was issued by Regional Officer, NRC/NCTE, Jaipur on 03/05/2007.

5. The inspection of the said premises was conducted by the team of NCTE Experts on 26/06/2007 which recommended for grant of recognition. A recognition order for intake of 100 students in B.Ed Course was issued by NRC/NCTE on 04/08/2007. Provisional affiliation to run B.Ed course for the Academic Session 2007-2008 was granted by HPU Shimla on 1st August, 2007.

6. It has been further revealed that the Trust obtained NOC from Directorate of Higher Education for starting M.Ed Course on 20/7/2007. Subsequently, the Trust applied for recognition of M.Ed course vide its application dated 28/9/2011 followed by reminder to NRC/NCTE on 14/11/2011. The Trust again applied for NOC from the Deptt. of Higher Education during 2011-12. The NCTE wrote to Secretary (Edn), Govt of HP for comments on this application of the Trust on 03/04/2012. No reply was received from the government

and hence this course was not pursued any more by the Trust with the authorities.

7. After promulgation of new norms in 2014 by NCTE, the Institute applied for two Basic Units of 50 students each for B.Ed course (vide affidavit and undertaking dated 12/01/2015 which was granted by NCTE on 06/06/2015 from the Academic Session 2015-16 on the conditions mentioned in the said letter of NCTE which were to be complied with by 31/10/2015.

B. INSPECTION BY SIT

8. On 17/02/2020, SIT comprising S/Shri Vijay Kumar, P.C. Sharma both members of SIT along with Dr. Harbans Rana, Retd Professor, Department of Education, HP University Shimla (Expert deputed by HP University Shimla to assist the SIT), Shri Ashok Kumar, Supdt., Directorate of Higher Education, Shimla, Shri Nitin Choudhary, Asstt. Engineer, HP PWD Sub-Division Oachghat, Division Solan, Shri Shiv Kumar, JE, HP PWD Sub-Division Oachghat, Ms. Sapna Kanwar, Surveyor, HP PWD Sub-Division Oachghat, Division Solan (HP), Shri Rajender Kumar s/o Shri Shiv Ram resident of Kuh Manjhar, Tehsil, Ghumarwin, Distt. Bilaspur Videographer, c/o Raj Studio, Harlog, Ghumarwin and Shri Anmol Kumar, Village Revenue Officer (Patwari), Patwar Circle Shamti, Tehsil & Distt. Solan reached LR Institute of Education, PO: Oachghat, Jabli Kyar, Rajgarh Road, Distt. Solan (HP) (hereinafter referred to as LRIE) at about 10.00 AM. Dr. Lokesh Bharati, Chairperson of the Trust along with Shri Dr. Ram Babu Sharma, Director of L.R. Group of Institutes and Dr. Surender Kumar, Principal of LRIE were found present. They were requested to make available all the relevant records of LRIE as well as Lala Lilu

Ram Educational Trust for scrutiny by the SIT as mentioned in the notice dated 27/01/2020 already served upon them.

9. The videography of the building of LRIE running B.Ed Course was got done through the Videographer Shri Rajender Kumar and CD of the same was kept on record.

10. The actual measurements of the College building vis-à-vis Building Plan furnished by the Trust were carried out by Shri Nitin Choudhary, Asstt. Engineer, HP PWD Sub-Division Oachghat, Shri Shiv Kumar, JE, HP PWD Sub-Division Oachghat and Ms. Sapna Kanwar, Surveyor, HP PWD Sub-Division Oachghat, Division Solan (HP). The total built up area and measurements of individual rooms etc carried out by them during the course of inspection were recorded on separate sheets of paper duly signed by them which were kept on record.

11. Shri Anmol Kumar Patwari, Patwar Circle Shamti, Tehsil & Distt. Solan, after perusal of revenue records and survey of the area informed that the institute along with a hostel building had been built on Khasra No. 52/18, 100/71/18, 105/23, 24 and 102/22 situated in village Jabli Kyar and total land area was 5 Bighas and 6 Biswa or 4467.90 sq. mtrs. He handed over a copy of Jamabandi and Tatima along with his report which was kept on record.

12. After physical inspection of the college building, infrastructure, instructional area, Library, Multi-purpose Hall, Classrooms, Labs, Principal's Office, Staff Room, Administrative Office, Visitors Room, Common Rooms, Toilets and other amenities etc Dr. Harbans Rana, Retd Professor, Department of Education, HP University Shimla and SIT observed the following:-

S. No.	Description	Available during inspection by SIT	Required as per NCTE norms	Deficiency
	Infrastructural			
1	Library-cum-Reading Room	1245 sq. ft.	1000 sq. ft. Seating capacity for 50% students	Nil, but in 3 adjacent rooms/hall
2	ICT Resource Centre	56.64 sq. mtrs.	Hardware and software including computers, internet, TV, Camera, ROT, SIT etc	Nil, but only old computers are kept. No other resources were available
3	Curriculum Lab	It is in 3 separate rooms	Materials and resources relating to different areas of school curriculum	Nil, but labs were not adequately equipped
4	Art and Crafts Resource Centre	23.88 sq. mtrs	Fully furnished Teaching-Learning Resource Centre for Arts and Work Experience	Small in size. Not adequately equipped
5	Health & Physical Education Resource Centre	Combined with Boys Common Room		It should be separate and properly equipped
6	Boys' Common Room	1, Shared with Health & Physical Resource		Should be in a separate room

		Centre		
7	Girls' Common Room	1		Nil, but not adequately equipped
8	Seminar Room	1		Nil, but not adequately equipped
9	Toilet for PWD (Persons with disability)	Nil		1
10	Multipurpose Playfield	1	Games facilities with a playground or separate facilities for yoga, small court and indoor games.	Facilities for Yoga
11	Barrier free campus, buildings, furniture etc	Campus is not PWD friendly		Campus is not PWD friendly
	Instructional			
12	Library	681 Titles, 3845 books Including 367 added during this year. 5 Encyclopedi a and 267 ref. books	1000 titles (3000 books) relevant to the course of study, educational encyclopedias, year books, CD-ROMs, online resources, minimum 5 referred journals on education and subscription to 5 others in related disciplines. Not more than 3 multiple copies of each title.	319 titles in the beginning were short and thereafter 200 titles to be added every year
13	Augmentation of Library holdings	Inadequate right from 2007-08 till	Addition of 200 titles annually including books and journals.	In adequate

		date		
14	Photocopying facility and Computer with internet facility in the library	No Photocopier and printer. Very old model of computer	For use of faculty and student-teachers.	Photocopying and printer facility.
15	Games and sports equipment	Available but inadequate		Inadequate
16	Musical instruments	Tabla and Harmonium only	Simple instruments such as Harmonium, tabla, manjira and other indigenous instruments	Inadequate
	Academic Faculty			
17	For an intake of two basic units of 50 students each (i.e. total student strength 200)	14	16 full-time faculty members: Principal/HoD: 1 Perspectives in Education: 4 Pedagogy subjects: 8 (maths, science, Social Science, Language) Health & Physical Education: 1 Fine Arts: 1 Performing Arts: 1	2
	Qualifications			
18	Principal	Ineligible having less than 8 years experience	PG in Arts/Sciences/Social Sciences/Humanities/Commerce with 55% marks, M.Ed with 55% marks and	Regular Principal who is eligible as per NCTE

			Ph.D in Education or in any pedagogic subject offered in the institution; and 8 years' of teaching experience in secondary Teacher Education Institution.	norms and approved by HPU requires to be appointed
19	Faculty	13 None is approved by HPU. Out of 13, 3 are ineligible as per NCTE norms.	PG in Social Sciences with 55% marks and M.Ed with 55% marks or PG (MA) in Education with 55% marks and B.Ed with 55% marks. PG in Sciences/Maths /Social/Sciences/Languages with 55% marks and M.Ed with 55% marks	Eligible and approved faculty requires to be appointed.
20	Admn & Professional Staff	Nil	Lab Asstt.(BCA 55%): 1	1

I. INFRASTRUCTURAL

- (i): The Seminar Room was without public address system.
- (ii) The Multipurpose Hall was without public address system and dias.
- (iii) The Boys Common Room and Girls Common Room were without adequate furniture and facilities. Boys Common Room was shared with Health & Physical Education Resource Centre.
- (iv) **Library:** The library was having an area of about 1237 sq. ft as against a requirement of 1000 sq. ft. However, Library was in 3

adjoining rooms/halls and not a single hall. The seating capacity of the library was 86 as against the requirement of 50% student strength. Books available in the Library as per accession register maintained by the Institute were 3845. There was no Photocopying and printing facility in the library. No online journals and CD-ROMs were available. 681 titles were there whereas the initial requirement of establishing B.Ed institute was 1000 titles and thereafter, 200 titles were required to be added per year in the library.

(v) **Labs:** All the labs were lacking in terms of materials & equipments.

(vi) Health & Physical Education Centre was combined with Boy's Common Room. No facilities like Yoga mats for yoga classes were available. Sports and games equipments as well as musical instruments were inadequate and require to be augmented.

(vii) Art & Craft Resource Centre was smaller in size.

II. INSTRUCTIONAL

Dr Surender Kumar was the Principal who was not eligible to hold the post as he was not having adequate teaching experience. No faculty had been approved by HP University. As against a requirement of 16 faculty members for 2 units of B.Ed Course as per NCTE Regulations, 2014, only 14 were in position including the Principal. The remaining posts were lying vacant. 3 faculty members were ineligible to hold their posts as per NCTE norms.

C. CONCLUSIONS:

A few deficiencies were found in respect of essential Tools & Equipment in the labs as well as instructional and infrastructural facilities available in the institute.

PRAYER

It is respectfully prayed that the deficiencies noticed during the course of inspection may be ordered to be forwarded to the Regional Office of National Council for Teacher Education, New Delhi for taking further necessary action in the matter.

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**LR INSTITUTE OF PHARMACY, JABLI KYAR, PO: OACHGHAT,
RAJGARH ROAD, SOLAN (HP)**

A. SCRUTINY OF RECORDS

The scrutiny of records relating to LR Institute of Pharmacy, Jabli Kyar, PO: Oachghat, Rajgarh Road, Solan (HP) revealed that Lala Lilu Ram Educational Trust, PO: Anaj Mandi, Nissing, Karnal (Haryana) was registered on 29/01/2004 in the office of Joint Registrar Karnal vide No. 7288. The following were the Governing Body/Trustees of the Trust at the time of its registration:-

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| 1: | Shri Kailash Chand | Chairman |
| 2: | Shri Kewal Krishan | Vice-Chairman |
| 3: | Shri Narender Kumar | Secretary |
| 4: | Shri Amit Kumar | Treasurer |
| 5: | Smt. Poonam Goyal | Executive Member |

As on date of inspection, following were the office bearers/trustees of the Trust:-

- | | | |
|----|------------------|---------------------|
| 1: | Chairperson | Dr. Lokesh Bharati |
| 2: | Vice Chairperson | Mrs. Bhanwar Kumari |
| 2: | Secretary | Ms Mrigank |
| 4: | Treasurer | Mrs. Suman Singh |

2. Dr. Lokesh Bharati, Chairperson of the Trust informed that Lala Lilu Ram Educational Trust along with its institutes was taken over by the present management from the old management in 2015. This

Trust was running LR Institute of Pharmacy at Jabli Kyar, PO: Oachghat, Rajgarh Road, Solan and conducting B. Pharmacy course from the Session 2006-07 onwards. A piece of land measuring 51.07 Bighas comprising Khasra Nos. 71/18/1, 52/18, 22/1, 23/2, 24, 25, 78/56/30, 88/50/33, 91/34, 35, 36, 38/2, 39/2, 40, 41/1, 41/2, 42, 43, 50/44, 51/44, 45, 46, 47, 48/2 and 49 situated in Mauza Jabli, Tehsil Kasauli, Distt. Solan was purchased for Rs. 61,00,000/- by the Trust from Shri Ranjit Verma and Randeep Verma vide sale deed registered on 27/4/2005 in the office of Sub-Registrar, Solan. The Town & Country Planner, T&CP Deptt. HP, Solan issued a certificate dated 31/03/2006 that Mauza Jabli was not covered under the provisions of Town & Country Planning Act, 1977. Permission u/s 118(2) of HP Tenancy & Land Reforms Act, 1972 for the said land was issued by Finance Commissioner cum Secretary (Revenue) Govt. of HP on 25/04/2005. Vide Resolution dated 15/12/2005, the Lala Litu Ram Educational Trust decided to establish LR Institute of Pharmacy and earmarked 2.5 acres out of the said land measuring 51.07 Bighas. An undertaking was given in June, 2006 by Shri Kailash Chand, Chairman of the Trust that land measuring 2.5 acres bearing Khasra No. 23/2, 36, 40, 41/2 has been earmarked for L.R. Institute of Pharmacy. An affidavit dated 24/04/2006 was also submitted by the Chairman of the Trust earmarking the said Khasra numbers measuring 12.13 Bighas (about 2.5 acres) for LR Institute of Pharmacy. The Building Plans were prepared by the Architect of HP University, Shimla and approved by the Pradhan of Gram Panchayat on 19/01/2006.

3. An application dated 26/01/2006 for establishment of LR Institute of Pharmacy (LRIP) from the academic session 2006-07 was

submitted by the Society to RO/AICTE, Chandigarh for B. Pharmacy Course (4 year course). The application was rejected on account of some deficiencies with regard to land and Funds by AICTE vide letter dated 04/04/2006. The Chairman of the Trust submitted his reply along with necessary documents on 28/04/2006. Letter of Intent was issued by AICTE on 13/06/2006. A letter dated 24/7/2006 was issued to the Trust by RO/NWRO informing the date of EVC as 07/8/2006. EVC conducted inspection on 07/8/2006 and did not point out any deficiency. A Letter of Approval was issued by AICTE on 11/8/2006 for an annual intake of 60 students in B. Pharma Course. NOC in favour of this institute was issued by Govt of HP on 20/10/2009.

4. Provisional affiliation was granted by HPU Shimla on 29/08/2006 for MBA and B. Pharma. Inspection was conducted by Pharmacy Council of India on 23rd and 24th January, 2010 and pointed out some deficiencies in the equipment and upon compliance by the institute, approval was granted ex-post-facto from 2006-07 to 2012-13 by PCI to LRIP on 31/03/2011.

5. The LR Institute of Pharmacy got approval for M.Pharma in Pharmaceutical Chemistry (24 seats), Pharmaceutics (18 seats) and Pharmacology (24 seats) from the academic session 2013-14 from AICTE as mentioned in Extension of Approval Letter dated 04/06/2014. Dr. R.B. Sharma informed that LRIP was conducting M. Pharma in Pharmaceutics only as HPTU did not grant affiliation for rest of the two streams though approved by AICTE. The PCI approved for 9 seats only.

6. The Trust passed a resolution on 25/11/2018 for starting D. Pharmacy course as additional course in LRIP. The institute was granted NOC for starting D. Pharma as additional Course by HPTSB Dharamshala as well as Govt of HP, Technical Education Deptt on 01/03/2019. Approval was granted by AICTE on 25/04/2019.

7. Dr. R.B. Sharma, Principal of LRIP further stated that the existing buildings of LR Institute of Pharmacy conform to the plan drawings submitted by the Trust to AICTE for getting approvals.

B. INSPECTION BY SIT

8. On 18/02/2020, SIT comprising S/Shri Vijay Kumar and P.C. Sharma, both members of SIT along with Prof. Harmesh Kansal, Deptt. of Mechanical Engg. UIET, PU, Chandigarh, Prof. Dr. Sunil Kumar Singh, Deptt. of CSE, CCET, Sector 26, Chandigarh, Architect Shri Amarjot Singh, 1250, 3rd Floor, Sector 82, SAS Nagar, Mohali (Experts deputed by AICTE to assist the SIT), Shri Dheeraj Kaushik, Head of Department, Pharmacy, Govt. Polytechnic for Women, Kandaghat, Distt. Solan (Pharmacy Expert deputed by DTE to assist the SIT) Shri Ashok Kumar, Supdt., Directorate of Higher Education, Shimla, Shri Nifin Choudhary, Asstt. Engineer, HP PWD Sub-Division Oachghat, Division Solan, Shri Shiv Kumar, JE, HP PWD Sub-Division Oachghat, Ms. Sapna Kanwar, Surveyor, HP PWD Sub-Division Oachghat, Division Solan (HP), Shri Rajender Kumar s/o Shri Shiv Ram resident of Kuh Manjhar, Tehsil, Ghumarwin, Distt. Bilaspur Videographer, c/o Raj Studio, Harlog, Ghumarwin and Shri Anmol Kumar, Village Revenue Officer (Patwari), Patwar Circle Shamti, Tehsil & Distt. Solan reached LR Institute of Pharmacy, Jabli Kyar, PO: Oachghat, Solan (HP) at about 10.00 AM. Dr. Lokesh Bharati,

Chairperson of the Trust along with Shri Dr. Ram Babu Sharma, Director of L.R. Group of Institutes-cum- Principal of LRIP was found present. They were requested to make available all the relevant records of Lala Lilu Ram Educational Trust as well as LRIP for scrutiny by the SIT right from its formation/constitution of the Trust and establishment of LRIP in HP till date as already mentioned in the notice dated 27/01/2020.

9. Physical inspection revealed that the land acquired by the Lala Lilu Ram Educational Trust was contiguous. There was all weather pucca approach road to the campus.

10. The videography of the building of LR Institute of Pharmacy was got done through the Videographer Shri Rajender Kumar and CD kept on record.

11. The actual measurements of the LRIP building vis-à-vis Building Plan furnished by the Trust were carried out by Shri Amatrjot Singh, Architect with the assistance of Shri Nitin Choudhary, Asstt. Engineer, HP PWD Sub-Division Oachghat, Shri Shiv Kumar, JE, HP PWD Sub-Division Oachghat and Ms. Sapna Kanwar, Surveyor, HP PWD Sub-Division Oachghat, Division Solan (HP). The total built up area and measurements of individual rooms etc carried out by them during the course of inspection were recorded on separate sheets of paper duly signed by them which were kept on record.

12. Shri Anmol Kumar Patwari, Patwar Circle Shamti, Tehsil & Distt. Solan after survey of the area informed that LRIP building had been built on Khasra No. 36, 40, 117/41 and 115/39 measuring 12-01 Bigha (2.51 acre)(10158.15 sq. mts) situated in Village Jabli. He handed

over a copy of Tatima duly signed by him along with his report, which was kept on record. The entire land area was contiguous.

13. After actual measurement of the LRIP building and individual rooms etc. and physical inspection of infrastructural as well as instructional facilities Prof. Harmesh Kansal, Prof. Dr. Sunil Kumar Singh, Architect Shri Amarjot Singh (Experts deputed by AICTE to assist the SIT), Shri Dheeraj Kaushik, Head of Department, Pharmacy and the SIT observed as under:-

S. No.	Item	Requirement as per AICTE/PCI norms	Available on the date of inspection	Deficiency/ remarks
1	Library	150 sq. mtrs	129 sq. mtrs +16.50 sq. mtrs	4.50 sq. mtrs
2	Office all inclusive	150 sq. mtrs	122.50	27.50
3	Reception Office	25 sq. mtrs	Nil	25 sq. mtrs
4	HoD Room - 4	10x4	Nil	40 sq. mtrs
5	Faculty Rooms	5X No. of Teachers	In the labs	Separate Faculty/staff rooms
6	Tutorial Rooms	4X33 sq. mtrs	Nil	132 sq. mtrs
7	Lab Area for 13 Labs	75X13 sq. mtrs	12	75 sq. mtrs
8	Computer Room-1	75 sq. mtrs	53 sq. mtrs	23 sq. mtrs
9	Medical Centre	40 sq. mtrs	Common for entire LR Group of institutes	Nil
10	Students Canteen	100 sq. mtrs	Common for all the courses run in the campus	Nil

I. **INFRASTRUCTURAL**

- (i) As per norms there is requirement of 13 labs, one machine room and one instrumentation room for B. Pharma and M. Pharma courses approved by AICTE. There were 12 labs, one instrumentation room and one machine room.
- (ii) For M. Pharma (3 branches) 5 rooms of 33 sq. mtrs each were required but such rooms were not available.
- (iii) Computer lab was equipped with old computers. No legal software was there. Out of 39 computers 11 were not in working condition. Computer Lab was smaller in size (53 sq. mtrs only) than the norms (75 sq. mtrs.).
- (iv) The building and campus was not PWD friendly. No toilets for PWD were available. Passenger lift was still under construction though space had been left for the same in the building.
- (v) Sufficient fire fighting equipment had not been installed in the labs. Most of the available fire extinguishers were of expired date.
- (vi) Central instrumentation room was without AC and most of the machines were not in working condition like HPLC and UV Spectrophotometer. Moreover, research tools were required to be purchased for Central Instrumentation Room.
- (vii) Animal House was without AC and was not well ventilated.
- (viii) Pharmacognosy lab was without any exhaust fan and proper ventilation was not there.
- (ix) Most of the labs were not well lit and require more tube-lights/bulbs.

- (x) High Tension wire was passing over the premises (Herbal Garden) (not far away from the building). In fact, two separate high tension lines were passing over the premises of the LR Group of institutes.
- (xi) The infrastructural and instructional facilities mentioned in the application for EOA uploaded on the web portal of AICTE for the year 2018-19 do not tally with the actual facilities available in the institute on the date of inspection.

II. INSTRUCTIONAL

- (i) Library: Referral section was not well equipped with reference books like B.P., U.S.P. etc.
- (ii) Teaching Staff: Appointment of Principal had not been ratified so far though papers were submitted in 2017. He was ratified as Associate Prof. by HPTU in 2014. There were 23 faculty members excluding the Principal out of which 6 were absent on the date of inspection. Three Faculty members were ratified by the affiliating University. Rest of the faculty members had not been ratified so far though eligible.

The faculty members were getting fixed salary ranging between Rs 10000/- to Rs 25000/- per month through banking channel. The Principal was being paid Rs. 65000/- per month. They were not being paid as per AICTE norms/6th CPC.

C. CONCLUSIONS:

A few deficiencies were observed during the course of inspection in the infrastructural facilities as well as some Tools & Equipment available in the labs etc.

PRAYER

It is respectfully prayed that the deficiencies noticed during the course of inspection may be ordered to be forwarded to NWRO/AICTE, Chandigarh as well Pharmacy Council of India, New Delhi for taking further necessary action in the matter.

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LR POLYTECHNIC, JABLI-KYAR, PO: OACHGHAT, RAJGARH
ROAD, SOLAN (HP)

A. SCRUTINY OF RECORDS

The scrutiny of records relating to LR Polytechnic, Jabli-Kyar, PO: Oachghat, Solan (HP) revealed that Lala Lilu Ram Educational Trust, PO: Anaj Mandi, Nissing, Karnal (Haryana) was registered on 29/01/2004 in the office of Joint Registrar Karnal vide No. 7288. The following were the Governing Body/Trustees of the Trust at the time of its registration:-

1:	Shri Kailash Chand	Chairman
2:	Shri Kewal Krishan	Vice-Chairman
3:	Shri Narender Kumar	Secretary
4:	Shri Amit Kumar	Treasurer
5:	Smt. Poonam Goyal	Executive Member

As on date of inspection, following were the office bearers/trustees of the Trust:-

1:	Chairperson	Dr. Lokesh Bharati
2:	Vice Chairperson	Mrs. Bhanwar Kumari
2:	Secretary	Ms Mrigank
4:	Treasurer	Mrs. Suman Singh

2. Dr. Lokesh Bharati, Chairperson of the Trust informed that Lala Lilu Ram Educational Trust along with its institutes was taken over by the present management from the old management in 2015. Lala

Lilu Ram Educational Trust was running LR Polytechnic at Jabli Kyar, PO: Oachghat, Rajgarh Road, Solan and conducting Diploma courses from the Session 2010-11 onwards. Land measuring 51.07 Bighas comprising Khasra Nos. 71/18/1, 52/18, 22/1, 23/2, 24, 25, 78/56/30, 88/50/33, 91/34, 35, 36, 38/2, 39/2, 40, 41/1, 41/2, 42, 43, 50/44, 51/44, 45, 46, 47, 48/2 and 49 situated in Mauza Jabli, Tehsil Kasauli, Distt. Solan was purchased for Rs. 61,00,000/- by the Trust from Shri Ranjit Verma and Randeep Verma vide sale deed registered on 27/4/2005 in the office of Sub-Registrar, Solan. The Town & Country Planner, T&CP Deptt. HP, Solan issued a certificate dated 31/03/2006 that Mauza Jabli was not covered under the provisions of Town & Country Planning Act, 1977. Permission u/s 118(2) of HP Tenancy & Land Reforms Act, 1972 for the said land was issued by Finance Commissioner cum Secretary (Revenue) Govt. of HP on 25/04/2005.

3. The Lala Lilu Ram Educational Trust decided to establish LR Polytechnic and earmarked 5 acres land for the purpose. The Building Plans were prepared by the Architect of HP University, Shimla and approved by the Pradhan of Gram Panchayat on 19/01/2006 which were submitted with the application for obtaining approval of the Directorate of Technical Education, Sunder Nagar (Mandi) and RO/AICTE Chandigarh.

4. The Trust applied to the Directorate of Technical Education, Govt of HP for establishment of a Polytechnic at Jabli-Kyar Distt. Solan. The proposal was submitted to State Level Committee for consideration. However, the representatives of the Trust did not turn up before the scrutinizing committee on 11/2/2009. On 10/3/2009, the representative of the Trust did not produce requisite documents.

In the Scrutiny Committee meeting held on 16/4/2009, the Trust's representative again remained absent. The Trust did not submit requisite documents/information to State Level Committee till its 18th Meeting held on 05/06/2010 when the SLC recommended for issuance of Letter of Intent to L.R. Polytechnic Jabli-Kyar, Solan for the Session 2010-11. Letter of Approval was issued by SLC in its 20th meeting held on 26/07/2010 to L.R. Polytechnic for the Session 2010-11 to start 5 courses viz. Electronics & Communication Engg., Computer Engg., Mechanical Engg., Electrical Engg. and Civil Engg. for an intake of 60 students each. The intake in Civil Engg and Mechanical Engg was enhanced to 120 seats each during 2013-14. Fashion designing with annual intake of 60 students was also added during this session.

5. Dr. Lokesh Bharati, Chairperson of the Trust and Dr. R.B. Sharma, Director of LR Group of Institutions further informed that the approval granted by AICTE to LR Polytechnic was withdrawn on 19/04/2016. This Polytechnic remained closed from 2016-17 to 2017-18. The present management constructed another floor on the top of the building and applied afresh for starting Diploma courses in the same premises in the year 2018. EVC conducted inspection on 6/04/2018. Approval was granted by AICTE on 30/04/2018 for an intake of 60 students each in Civil (60), Mechanical (60), Electrical (30) and Computer Science & Engineering (30) courses. The existing buildings of LR Polytechnic conform to the plan drawings submitted by the Trust to the DTE / AICTE. There was no alteration or addition in the LR Polytechnic building carried out by them except for addition of one floor on the top of the existing building for obtaining fresh approval.

6. It was further revealed that L.R. Polytechnic at the time of withdrawal of approval by AICTE on 19/04/2016 was having approval for Diploma courses in Civil Engg (120), Mechanical Engg (120), Electronics & Communication Engg. (60), Electrical Engg. (60), Computer Science & Engg. (60) and Fashion Designing (60). There were 57 students in all the courses at the time of withdrawal of approval. All students passed out in 2018. A copy of application for extension of approval for the academic session 2015-16 submitted by the institute and deficiency report generated thereof were obtained through email from NWRO/AICTE in order to see whether the facts stated therein tally with the facilities available in the institute.

B. INSPECTION BY SIT

7. On 19/02/2020, SIT comprising S/Shri Vijay Kumar and P.C. Sharma, both members of SIT along with Prof. Harmesh Kansal, Deptt. of Mechanical Engg. UIET, PU, Chandigarh, Prof. Dr. Sunil Kumar Singh, Deptt. of CSE, CCET, Sector 26, Chandigarh, Architect Shri Amarjot Singh, 1250, 3rd Floor, Sector 82, SAS Nagar, Mohali (Experts deputed by AICTE to assist the SIT), Shri Ashok Kumar, Supdt., Directorate of Higher Education, Shimla, Shri Nitin Choudhary, Asstt. Engineer, HP PWD Sub-Division Oachghat, Division Solan, Shri Shiv Kumar, JE, HP PWD Sub-Division Oachghat, Ms. Sapna Kanwar, Surveyor, HP PWD Sub-Division Oachghat, Division Solan (HP), Shri Rajender Kumar s/o Shri Shiv Ram resident of Kuh Manjhar, Tehsil, Ghumarwin, Distt. Bilaspur Videographer, c/o Raj Studio, Harlog, Ghumarwin and and Shri Anmol Kumar, Village Revenue Officer (Patwari), Patwar Circle Shamt, Tehsil & Distt. Solan

reached LR Polytechnic, Village Jabli-Kyar, PO: Oachghat, Distt. Solan (HP) at about 10.00 AM. Dr. Lokesh Bharati, Chairperson of Lala Lilu Ram Educational Trust, Dr. R.B. Sharma, Director of L.R. Group of Institutes and Mrs Kanchan Bala Jaswal, Principal of LR Polytechnic were found present. They were requested to make available all the relevant records of Lala Lilu Ram Educational Trust as well as LR Polytechnic for scrutiny by the SIT right from the formation/constitution of the Trust and establishment of LR Polytechnic in HP till date as already mentioned in the notice dated 27/01/2020.

8. Physical inspection revealed that the land acquired by the LR Polytechnic was contiguous. There was all weather pucca approach road to the campus.

9. The videography of the building of LR Institute of Pharmacy was got done through the Videographer Shri Rajender Kumar and CD kept on record.

10. The actual measurements of the L.R. Polytechnic building vis-à-vis Building Plan furnished by the Trust were carried out by Shri Amatrjot Singh, Architect with the assistance of Shri Nitin Choudhary, Asstt. Engineer, HP PWD Sub-Division Oachghat, Shri Shiv Kumar, JE, HP PWD Sub-Division Oachghat and Ms. Sapna Kanwar, Surveyor, HP PWD Sub-Division Oachghat, Division Solan (HP). The total built up area and measurements of individual rooms etc carried out by them during the course of inspection were recorded on separate sheets of paper duly signed by them which were kept on record.

11. Shri Anmol Kumar Patwari, Patwar Circle Shamti, Tehsil & Distt. Solan after scrutiny of revenue records and survey of the area informed that L.R. Polytechnic building had been built on Khasra No. 50/44 measuring 6 bighas situated in Village Jabli. He handed over a copy of Tatima duly signed by him along with his report, which was kept on record. The entire land area was contiguous.

12. After actual measurement of the L.R. Polytechnic building and individual rooms etc. and physical inspection of infrastructural facilities (vis-à-vis approval of 2015-16) Prof. Harmesh Kansal, Prof. Dr. Sunil Kumar Singh, Architect Shri Amarjot Singh (Experts deputed by AICTE to assist the SIT) and the SIT observed as under:-

Infrastructure/Building

Description	Number	Area	Area	Deficiency in Sq
	Reqd	Reqd	Available	Mtrs
		in Sq	in Sq Mtrs	
		Mtrs		
Office All Inclusive	1	150	130	20 sq. mtrs
Cafeteria	1	150	Nil	150 (Common cafeteria for all the L.R. Group institutes is there)
Library and Reading Room	1	350	301	Deficient by 49 sq. mtrs and Reading Room is separately on 4 th floor whereas library is on 3 rd floor.

Boys Common Room	1	75	68	7 sq. mtrs
Labs	36	66 sq mtrs each	14	22x66= 1452 sq. mtrs
Classrooms	24	66 each	9	15x66= 990 sq. mtrs
Tutorials	6	33 each	2	4x33 = 132 sq. mtrs
Addl. Workshop	4	200 sq. mtrs each	Nil	4x200 = 800 sq. mtrs
Computer Center	1	100 sq. mtrs	66	34 sq. mtrs
Seminar Hall	1	132 sq. mtrs	123	9 sq. mtrs

Total covered area deficiency: 3493 sq. mtrs

13. As per AICTE norms, the total faculty members required for the Polytechnic in the light of sanctioned intake during 2015-16 was 66 but only 22 were available as per application submitted for EOA during 2015-16. Similarly, the total built up area was shown as 5000 sq. mtrs whereas at the time of EOA for 2015-16, the institute had shown carpet area of corridors (Circulation area) as 3987.40 sq. mtrs., Instructional carpet area as 3150 sq. mtrs, administrative carpet area as 850 sq. mtrs. and other amenities carpet area as 450 sq. mtrs. However, these claims of covered area of Polytechnic did

not tally with the area available at the time of actual measurement during the course of inspection.

14. Some of the equipment in the labs was not in working condition.

15. As regards the computer facility the details of computer facilities/software available in the institution were as follows:

Description	Total reqd	Total available	Deficiency
Legal System Software	3	Nil	3
Legal Applications Software	20	2	18
Internet Bandwidth	32 Mbps	32 Mbps (Sharing with other institutes in the campus)	Separate connection is required exclusively for Polytechnic

16. There was no functioning training and placement cell in the Polytechnic. No regular appointment letters had been issued to most of the faculty members and some of the faculty members who had received appointment letters did not contain the details of their salary/pay scales. There was no display board displaying "Anti Ragging Instructions", which was mandatory as per the orders of the Hon'ble Supreme Court of India.

17. It was further observed by the Committee that proper Fire-fighting equipment had not been installed. A few fire extinguishers installed in workshop area were of expired dates. The rooms, labs, classrooms etc were not well lit.

C. CONCLUSIONS:

It is evident from the facts mentioned above that the previous management chaired by Shri Kailash Chand Goyal, the then Chairman of the Lala Lilu Ram Educational Trust had submitted incorrect information with regard to the infrastructural, instructional as well as library facilities actually available in the Polytechnic to the AICTE with the object of wrongly obtaining extension of approval of courses being run from LR Institute of Polytechnic.

PRAYER

It is respectfully prayed that action as deemed fit may be ordered to be initiated by AICTE against the institute for wrongly obtaining extension of approval and addition of annual intake of various courses being run from LRIET till academic session 2015-16.

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**LR INSTITUTE OF ENGINEERING & TECHNOLOGY, VILLAGE
JABLI KYAR, PO: OACHGHAT, DISTT. SOLAN (HP)**

A. SCRUTINY OF RECORDS

The scrutiny of records relating to LR Institute of Engineering & Technology, Village Jabli Kyar, PO: Oachghat, Distt. Solan (HP) revealed that Lala Lilu Ram Educational Trust, PO: Anaj Mandi, Nissing, Karnal (Haryana) was registered on 29/01/2004 in the office of Joint Registrar Karnal vide No. 7288. The following were the Governing Body/Trustees of the Trust at the time of its registration:-

- | | | |
|----|---------------------|------------------|
| 1: | Shri Kailash Chand | Chairman |
| 2: | Shri Kewal Krishan | Vice-Chairman |
| 3: | Shri Narender Kumar | Secretary |
| 4: | Shri Amit Kumar | Treasurer |
| 5: | Smt. Poonam Goyal | Executive Member |

As on date of inspection, following were the office bearers/trustees of the Trust:-

- | | | |
|----|------------------|---------------------|
| 1: | Chairperson | Dr. Lokesh Bharati |
| 2: | Vice Chairperson | Mrs. Bhanwar Kumari |
| 2: | Secretary | Ms Mrigank |
| 4: | Treasurer | Mrs. Suman Singh |

2. Dr. Lokesh Bharati, Chairperson of the Trust informed that Lala Lilu Ram Educational Trust along with its institutes was taken over by the present management from the old management in 2015. Lala

Lilu Ram Educational Trust was running LR Institute of Engineering & Technology from the Session 2008-09 onwards and conducting B. Tech courses in Computer Science & Engineering, Information Technology, Electronics & Communication Engineering and Mechanical Engineering. Land measuring 51.07 Bighas comprising Khasra Nos. 71/18/1, 52/18, 22/1, 23/2, 24, 25, 78/56/30, 88/50/33, 91/34, 35, 36, 38/2, 39/2, 40, 41/1, 41/2, 42, 43, 50/44, 51/44, 45, 46, 47, 48/2 and 49 situated in Mauza Jabli, Tehsil Kasauli, Distt. Solan was purchased for Rs. 61,00,000/- by the Trust from Shri Ranjit Verma and Randeep Verma vide sale deed registered on 27/4/2005 in the office of Sub-Registrar, Solan. The Town & Country Planner, T&CP Deptt. HP, Solan issued a certificate dated 31/03/2006 that Mauza Jabli was not covered under the provisions of Town & Country Planning Act, 1977. Permission u/s 118(2) of HP Tenancy & Land Reforms Act, 1972 for the said land was issued by Finance Commissioner cum Secretary (Revenue) Govt. of HP on 25/04/2005.

3. The Lala Lilu Ram Educational Trust decided to establish an Engineering College on the said land vide Resolution passed in its meeting on 25/11/2007. Vide same resolution dated 25/11/2007, the land and proposed building was also earmarked for LRIET. The Building Plans were prepared by Shri Abhishek Aggarwal of M/s Aggarwal Designers (P) Ltd, Rohini, New Delhi and approved by the Gram Panchayat Sanhol Distt. Solan (HP) on 11/12/2007. A NOC dated 31/03/2006 was issued by Town & Country Planner, Planning Office, Solan in respect of the building to be constructed on the above said land on the ground that the area did not fall within their jurisdiction.

4. The Trust applied for NOC to the Govt. of HP for starting Engineering Institute. Inspection was conducted by the team deputed by Director, Technical Education, HP on 21/05/2007 which recommended for issuance of NOC. Director TE forwarded his recommendation to Principal Secretary (TE) for issuance of NOC on 29/05/2007. However, Dy. Secretary (TE), Govt. of HP had already issued NOC vide letter dated 18/5/2007 addressed to Shri Kailash Chand Goyal, Chairman of the Trust.

5. An application dated 26/12/2007 for establishment of LR Institute of Engineering & Technology (LRIET), Jabli, Distt. Solan (HP) from the Academic Session 2008-09 was submitted by the Trust to RO/AICTE, Chandigarh for Bachelor of Engg Course in 4 disciplines namely Computer Engg, Electronics & Communication Engg, Mechanical Engg and Information & Technology. The applications were also submitted on the same day to Secretary, Technical Education, HP and Registrar, HPU Shimla. Some preliminary deficiency was pointed out by AICTE vide letter dated 10/01/2008 which was complied with by the Trust on 14/01/2008. Vide letter dated 14/01/2008, the Regional Officer, AICTE Chandigarh sought views of Principal Secretary, Technical Education, Govt of HP, Shimla. The Scrutiny Committee of NWRO/AICTE forwarded the application to AICTE/HQ for further processing. A Letter dated 18/01/2008 was issued to the Chairman of the Trust by AICTE to appear before the Hearing Committee on 04/02/2008 at New Delhi in reply to which the Chairman of the Trust submitted medical certificate dated 01/02/2008 requesting for adjournment of the hearing. A fresh date of hearing to be held on 25/02/2008 was intimated to the Trust by AICTE on 18/02/2008. The proposal was

rejected by AICTE vide letter dated 27/02/2008 on the ground that latest Land Use Certificate was not submitted. The Trust submitted Land Use Certificate dated 28/02/2008 issued by Tehsildar, Solan. After receipt of necessary certificate, Letter of Intent was issued by AICTE on 12/03/2008 valid for three years.

6. The RO/NWRO intimated the Trust on 15/04/2008 that a team of experts will conduct inspection. The RO/AICTE telephonically intimated the Trust on 02/05/2008 regarding inspection by EVC on 08/05/2008 in reply to which the Trust/Chairman again requested for some other date on personal grounds vide letter dated 02/05/2008. An EVC was constituted by AICTE and intimated to RO/AICTE vide letter dated 12/05/2008. The Expert Visiting Committee of AICTE conducted inspection of the institute on 23/5/2008 and recommended the case for issuance of Letter of Approval. LOA was issued on 29/05/2008 for an annual intake of 60 students each in the aforesaid 4 disciplines.

7. The Institute got approval for increase in annual intake from 60 to 90 students in Computer Science Engg and Electronics & Communication Engg from the academic session 2009-10 vide Extension of Approval letter dated 30/06/2009 issued by AICTE.

8. The Institute got approval for starting Civil Engg from the academic session 2010-11 with an annual intake of 60 students vide extension of approval letter dated 23/08/2010.

9. The Institute got approval for increase in annual intake from 60 to 90 students in Mechanical Engg. from the academic session 2011-12 vide extension of Approval letter dated 01/09/2011 issued by AICTE.

10. The Institute got approval for increase in annual intake from 60 to 120 students in Civil Engg and starting PG courses in Computer Science & Engg and ECE (24 seats each) from the academic session 2012-13 vide extension of Approval letter dated 10/05/2012 issued by AICTE.

11. The Institute got approval for starting UG Course in Electrical Engg (60 seats) Civil Engg and starting PG course in Mechanical Engg (30 seats each) from the academic session 2013-14 vide extension of Approval letter dated 19/05/2013 issued by AICTE.

12. The Institute got extension of approval the academic session 2014-15 for the existing courses vide extension of Approval letter dated 04/06/2014 issued by AICTE.

13. The Institute got approval for existing courses for the academic session 2015-16 vide extension of Approval letter dated 07/04/2015 issued by AICTE.

14. Dr. Lokesh Bharati, Chairperson of the Trust and Dr. R.B. Sharma, Director of LR Group of Institutions further informed that the approval granted by AICTE to LRIET was withdrawn on 19/04/2016. This Institute remained closed from 2016-17 to 2017-18 and did not admit any student. However, Students enrolled till 2015-16 were continued to complete their studies. The present management applied afresh for starting B.Tech courses in the same premises in the year 2018. The word "Institute" was deleted and affiliation was sought in the name of LR Engineering and Technology. EVC conducted inspection on 28/04/2018. Approval was granted by AICTE on 30/04/2018 for an intake of 60 students each in Civil Engg and Mechanical Engg, and 30 each in Electrical Engg, Electronics &

Communications Engg and Computer Science & Engineering courses. The total student strength as on date was 31. The existing buildings of LRIET conform to the plan drawings submitted by the Trust to AICTE. No alteration or addition was carried out in the existing LRIET building by them for obtaining fresh approval.

15. At the time of withdrawal of approval by AICTE in April, 2016 LRIET was having approval for Mechanical Engg (90 seats), Computer Science and Engg (90), Information Technology (60), Civil Engg (120), Electronics and Communications Engg (90 seats), Electrical Engg (60 seats) M.Tech in Computer Science and Engg (24 seats), Electronics and Communications Engg PG (24 seats), Civil Engg PG (30) and Mechanical Engg PG (30 seats). However, actual student strength was 615 (B.Tech) and 37 M. Tech. It was also having approval for MBA (60 seats) and MCA (60 seats) as additional courses conducted from LRIET.

B. INSPECTION BY SIT

16. On 20/02/2020, SIT comprising S/Shri Vijay Kumar and P.C. Sharma, both members of SIT along with Prof. Harmesh Kansal, Deptt. of Mechanical Engg. UIET, PU, Chandigarh, Prof. Dr. Sunil Kumar Singh, Deptt. of CSE, CCET, Sector 26, Chandigarh, Architect Shri Amarjot Singh, 1250, 3rd Floor, Sector 82, SAS Nagar, Mohali (Experts deputed by AICTE to assist the SIT), Shri Ashok Kumar, Supdt., Directorate of Higher Education, Shimla, Shri Nitin Choudhary, Asstt. Engineer, HP PWD Sub-Division Oachghat, Division Solan, Shri Shiv Kumar, JE, HP PWD Sub-Division Oachghat, Ms. Sapna Kanwar, Surveyor, HP PWD Sub-Division Oachghat, Division Solan (HP), Shri Rajender Kumar s/o Shri Shiv Ram resident of Kuh

Manjhar, Tehsil, Ghumarwin, Distt. Bilaspur Videographer, c/o Raj Studio, Harlog, Ghumarwin and and Shri Anmol Kumar, Village Revenue Officer (Patwari), Patwar Circle Shamti, Tehsil & Distt. Solan reached LR Institute of Engineering & Technology, Village Jabli Kyar, PO: Oachghat, Rajgarh Road, Distt. Solan (HP) at about 10.00 AM. Dr. Lokesh Bharati, Chairperson of Lala Lilu Ram Educational Trust, Dr. R.B. Sharma, Director of L.R. Group of Institutes and Dr. Gaurav Aggarwal, Principal of LR Engineering & Technology (hereinafter referred as LRIET) were found present. They were requested to make available all the relevant records of Lala Lilu Ram Educational Trust as well as LRIET for scrutiny by the SIT right from its formation/constitution of the Trust and establishment of LRIET in HP till date as already mentioned in the notice dated 27/01/2020.

17. Physical inspection revealed that the land acquired by the Lala Lilu Ram Educational Trust was contiguous. The Campus was demarcated partly by boundary wall and partly by small barbed wire fencing. There was all weather pucca approach road to the campus.

18. The videography of the building of LR Engineering and Technology was got done through the Videographer Shri Rajender Kumar and CD kept on record.

19. The actual measurements of the L.R. Engineering and Technology building vis-à-vis Building Plan furnished by the Trust were carried out by Shri Amatrjot Singh, Architect with the assistance of Shri Nifin Choudhary, Asstt. Engineer, HP PWD Sub-Division Oachghat, Shri Shiv Kumar, JE, HP PWD Sub-Division Oachghat and Ms. Sapna Kanwar, Surveyor, HP PWD Sub-Division

Oachghat, Division Solan (HP). The total built up area and measurements of individual rooms etc, carried out by them during the course of inspection were recorded on separate sheets of paper duly signed by them which were kept on record.

20. Shri Anmol Kumar Patwari, Patwar Circle Shamti, Tehsil & Distt. Solan after scrutiny of revenue records and survey of the area informed that L.R. Engineering and Technology building had been built on Khasra No. 47 measuring 6-03 bighas situated in Village Jabli. He handed over a copy of Tatima duly signed by him along with his report, which was kept on record. The entire land area was contiguous.

21. After actual measurement of the LRIET building and individual rooms etc. vis-à-vis as claimed in the application for EOA submitted by the institute on the web portal of AICTE for 2015-16 and physical inspection of infrastructural and other facilities Prof. Harmesh Kansal, Prof. Dr. Sunil Kumar Singh, Architect Shri Amarjot Singh (Experts deputed by AICTE to assist the SIT) and the SIT observed as under:-

Description	Number Reqd	Area Reqd in Sq Mtrs	Area Available in Sq Mtrs/numbers	Deficiency in Sq Mtrs/numbers
Office all inclusive	1	300	168	132 sq. mtrs
Labs For UG, PG and Research	64	66 sq mtrs each =	24	40 i.e. 2640 sq. mtrs

		4356 sq. mtrs		
Classrooms	34	66 sq mtrs each	22	12 i.e. 792 sq. mtrs
Tutorial Rooms	17 UG & PG	33 sq mtrs each	13	4 i.e. 132 sq. mtrs
Seminar Halls for UG & PG	7	132 each	2	5 i.e. 660 sq. mtrs
Addl. Workshops	4	200 each	3	1 i.e. 200 sq. mtrs
Additional requirement for MBA and MCA Courses run from LRIET				
Class rooms	5	66 sq. mtrs each	Nil	5 i.e. 330 sq. mtrs
Tutorials	2	33 sq. mtrs each	Nil	2 i.e. 66 sq. mtrs
Computer Labs	4	66 sq. mtrs each	Nil.	4 i.e. 264 sq. mtrs

Total covered area deficiency: 5216 sq. mtrs.

22. Total Built up area of the LR Engineering & Technology institute is 7760.82 sq. mtrs as against 16500 sq. mtrs (6730 sq. mtrs

instructional (carpet) area, 825 sq. mtrs administrative (carpet) area & 3950 sq. mtrs amenities (carpet) area as claimed in the application for extension of approval for the year 2015-16.

23. As per AICTE norms, the total faculty members required for the College of Engineering & Technology in the light of sanctioned intake for the year 2015-16 was 162 for UG & PG Courses. In its application submitted on the portal of AICTE for extension of approval for 2015-16, the numbers of faculty members had been shown as 162 out of which 70 were shown to have been approved by the University. Names and details of 137 Faculty members had been mentioned in the application for EOA for the year 2015-16. However, total number of faculty members actually appointed during 2015-16 was 93. List of the same was provided by the management and kept on record.

24. As regards Library facility, following was observed by the SIT and the Experts deputed by AICTE:-

Description	Total number reqd.	Available	Deficiency
No. of titles for UG & PG	2700	2151	549
No. of Volumes	17850	10584	7266
National Journals	80	34	46

In the application for EOA for the year 2015-16, the number of titles, volumes and National Journals have been shown as 2770, 17850 and 168 respectively. However, the actual figures were as mentioned above. The Librarian and the Director of Institute

confirmed that no books/titles or journals had been removed from the library. No books etc. had been added in the library so far.

C. CONCLUSIONS:

It is evident from the facts mentioned above that the previous management chaired by Shri Kailash Chand Goyal, the then Chairman of the Lala Lilu Ram Educational Trust had submitted incorrect information with regard to the infrastructural, instructional as well as library facilities actually available in the institute to the AICTE with the object of wrongly obtaining extension of approval of courses being run from LRIET.

PRAYER

It is respectfully prayed that action as deemed fit may be ordered to be initiated by AICTE against the institute for wrongly obtaining extension of approval and addition of annual intake of various courses being run from LRIET till academic session 2015-16.

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LR INSTITUTE OF MANAGEMENT, JABLI KYAR, PO:
OACHGHAT, SOLAN (HP)

A. SCRUTINY OF RECORDS

The scrutiny of records relating to LR Institute of Management, Jabli Kyar, PO: Oachghat, Solan (HP) revealed that Lala Lilu Ram Educational Trust, PO: Anaj Mandi, Nissing, Karnal (Haryana) was registered on 29/01/2004 in the office of Joint Registrar Karnal vide No. 7288. The following were the Governing Body/Trustees of the Trust at the time of its registration:-

- | | | |
|----|---------------------|------------------|
| 1: | Shri Kailash Chand | Chairman |
| 2: | Shri Kewal Krishan | Vice-Chairman |
| 3: | Shri Narender Kumar | Secretary |
| 4: | Shri Amit Kumar | Treasurer |
| 5: | Smt. Poonam Goyal | Executive Member |

As on date of inspection, following were the office bearers/trustees of the Trust:-

- | | | |
|----|------------------|---------------------|
| 1: | Chairperson | Dr. Lokesh Bharati |
| 2: | Vice Chairperson | Mrs. Bhanwar Kumari |
| 2: | Secretary | Ms Mrigank |
| 4: | Treasurer | Mrs. Suman Singh |

2. It was revealed that Lala Lilu Ram Educational Trust was running LR Institute of Management at Jabli Kyar, PO: Oachghat, Rajgarh Road, Solan and conducting B. Management course from

the Session 2006-07 onwards. A piece of land measuring 51.07 Bighas comprising Khasra Nos. 71/18/1, 52/18, 22/1, 23/2, 24, 25, 78/56/30, 88/50/33, 91/34, 35, 36, 38/2, 39/2, 40, 41/1, 41/2, 42, 43, 50/44, 51/44, 45, 46, 47, 48/2 and 49 situated in Mauza Jabli, Tehsil Kasauli, Distt. Solan was purchased for Rs. 61,00,000/- by the Trust from Shri Ranjit Verma and Randeep Verma vide sale deed registered on 27/4/2005 in the office of Sub-Registrar, Solan. The Town & Country Planner, T&CP Deptt. HP, Solan issued a certificate dated 31/03/2006 that Mauza Jabli was not covered under the provisions of Town & Country Planning Act, 1977. Permission u/s 118(2) of HP Tenancy & Land Reforms Act, 1972 for the said land was issued by Finance Commissioner cum Secretary (Revenue) Govt. of HP on 25/04/2005. Vide Resolution dated 15/12/2005, the Lala Lilu Ram Educational Trust decided to establish LR Institute of Management and earmarked 1.5 acres out of the said land measuring 51.07 Bighas comprising Khasra Nos. 71/18/1, 52/18, 22/1, 23/2, 25, 51/44, 45, 49 and 46 (as per EOA application dated 27/02/2015). The Building Plans were prepared by the Architect of HP University, Shimla and approved by the Pradhan of Gram Panchayat on 19/01/2006.

3. The Trust applied for starting Institute of Management vide application dated 26/01/2006. Letter of Intent was issued by AICTE on 13/06/2006 by AICTE. Inspection was conducted by a team deputed by Directorate of Technical Education for the purpose of issuing NOC for starting L.R. Institute of Management (MBA) and L.R. Institute of Pharmacy on 04/07/2007 which recommended for issuing NOC in respect of both the courses. A letter dated 24/7/2006 was issued to the Trust by RO/NWRO informing the date of EVC as

07/8/2006. EVC conducted inspection on 07/8/2006 and did not point out any deficiency. A Letter of Approval was issued by AICTE on 11/8/2006 for an annual intake of 60 students in MBA Course. Provisional affiliation was granted by HPU to run MBA & B. Pharma courses for the academic session 2006-2007 on 22/08/2006.

4. The Trust applied for starting MCA course also. Inspection was conducted by a team deputed by Directorate of Technical Education for the purpose of issuing NOC for starting L.R. Institute of Management (MCA Course) 14/04/2007. The recommendation of the Departmental Inspection Committee was forwarded by Director, Technical Education to the Principal Secretary (TE), Govt. of HP on 25/04/2007 and NOC for introduction of the proposed MCA course as additional course in L.R. Institute of Management which was further conveyed to RO/AICTE Chandigarh by Dy. Secretary (TE), Govt. of HP on 22/05/2007. Approval was issued by AICTE for intake of 60 students in MCA from the academic session 2007-2008 on 10/05/2007. The approval letter was later on modified to increase intake of MBA from 60 to 120 and approval for 60 MCA seats (already granted on 10/5/2007) vide letter dated 27/07/2007. Provisional affiliation for MCA course was granted by HPU on 03/09/2007 for the academic session 2007-2008 with intake capacity of 30 students. The HPU granted extension of provisional affiliation for MBA and MCA courses with intake capacity of 60 students each for the academic session 2008-2009 on 27/08/2008. The intake capacity in MBA was increased to 90 by HPU while granting extension of affiliation for the year 2009-2010 on 19/08/2009. The annual intake was again reduced to 60 while extending affiliation for the academic session 2011-12 for MBA course by HPTU on

21/06/2012. The affiliation of MCA course was continued by HPU for 60 seats till 2011-12. From 2012-13 onwards the affiliation for MCA was granted by HPTU.

5. The HPTU granted affiliation for 180 MBA seats and for 120 MCA seats from academic session 2013-14 onwards up to 2015-16. However, the AICTE records of extension of approval show approval for 120 MBA and 60 MCA seats only till 20-15-16. Dr. R.B. Sharma clarified that one unit each of MBA and MCA was also being conducted from LRIET with annual intake of 60 students each from the academic session 2013-14 and it is because of this that the HPTU approval was for 120 MCA and 180 MBA seats i.e. 60 MCA in L.R. Institute of Management and 60 MCA in LRIET and 120 MBA in L.R. Institute of Management and 60 MBA in LRIET.

6. The annual intake of MBA course was revised from 120 to 90 seats for the academic session 2008-2009 by AICTE on 28/08/2008. The intake of MBA course was again increased to 120 from the academic session 2010-11 by AICTE vide EOA dated 23/08/2010. This intake of 120 students in MBA and 60 students in MCA continued to be extended till academic session 2015-16 from L.R. Institute of Management besides 60 seats of MBA from LRIET from 2009-2010 and MCA from 2011-2012 as additional courses from LRIET. The EOA for 2015-16 was issued by AICTE on 07/04/2015. In the meantime there was a complaint against the management as a result of which surprise EVC was conducted on 28/03/2016 of all the AICTE approved courses. The EVC pointed out various deficiencies which recommended that extension of approval may not be given for the academic session 2016-17 in respect of MBA and MCA programmes as the institute was not giving 6th CPC pay to the staff & faculty and

authenticated document was not produced before the EVC by the management. After break of one year i.e. 2016-17, the institute was continued extension of approval for the academic sessions 2017-18, 2018-19 and 2019-20 by AICTE for 120 MBA seats and 60 MCA seats from L.R. Institute of Management only. The HPTU granted extension of affiliation for 60 seats each for MBA and MCA courses for the academic sessions 2017-18 and 2019-20. For academic session 2018-19 the affiliation was granted for 60 MBA and 30 MCA seats by HPTU.

7. In the application for extension of approval for the academic year 2015-16 submitted on the web portal of AICTE by the institute, the total built up area has been shown as 5000 sq. mtrs (Instructional carpet area 2507 sq. mtrs, Administrative carpet area 690 sq. mtrs and Amenities carpet area 1045 sq. mtrs.). On actual measurement it was found to be 4325 sq. mtrs.

B. INSPECTION BY SIT

8. On 21/02/2020, SIT comprising S/Shri Vijay Kumar and P.C. Sharma, both members of SIT along with Prof. Harmesh Kansal, Deptt. of Mechanical Engg. UIET, PU, Chandigarh, Prof. Dr. Sunil Kumar Singh, Deptt. of CSE, CCET, Sector 26, Chandigarh, Architect Shri Amarjot Singh, 1250, 3rd Floor, Sector 82, SAS Nagar, Mohali (Experts deputed by AICTE to assist the SIT), Shri Ashok Kumar, Supdt., Directorate of Higher Education, Shimla, Shri Nitin Choudhary, Asstt. Engineer, HP PWD Sub-Division Oachghat, Division Solan, Shri Shiv Kumar, JE, HP PWD Sub-Division Oachghat, Ms. Sapna Kanwar, Surveyor, HP PWD Sub-Division Oachghat, Division Solan (HP), Shri Rajender Kumar s/o Shri Shiv Ram resident of Kuh

Manjhar, Tehsil, Ghumarwin, Distt. Bilaspur Videographer, c/o Raj Studio, Harlog, Ghumarwin and and Shri Anmol Kumar, Village Revenue Officer (Patwari), Patwar Circle Shamti, Tehsil & Distt. Solan reached LR Institute of Management, Jabli Kyar, PO: Oachghat, Distt. Solan (HP) at about 10.00 AM. Dr. R.B. Sharma, Director of LR Group of Institutions was present on behalf of Lala Lilu Ram Educational Trust along with Dr. Rajinder Sharma, Director of LR Institute of Management. They were requested to make available all the relevant records of Lala Lilu Ram Educational Trust as well as LR Institute of Management for scrutiny by the SIT right from the formation/constitution of the Trust and establishment of LR Institute of Management in HP till date as already mentioned in the notice dated 17/01/2020.

9. Physical inspection revealed that the land acquired by the LR Institute of Management was contiguous. There was all weather pucca approach road to the campus.

10. The actual measurements of the LRIP building vis-à-vis Building Plan furnished by the Trust were carried out by Shri Amatrijot Singh, Architect with the assistance of Shri Nitin Choudhary, Asstt. Engineer, HP PWD Sub-Division Oachghat, Shri Shiv Kumar, JE, HP PWD Sub-Division Oachghat and Ms. Sapna Kanwar, Surveyor, HP PWD Sub-Division Oachghat, Division Solan (HP). The total built up area and measurements of individual rooms etc carried out by them during the course of inspection were recorded on separate sheets of paper duly signed by them which were kept on record.

11. The videography of the same was got done through Shri Rajender Kumar, Videographer and CD kept on record.

12. Shri Anmol Kumar Patwari, Patwar Circle Shamfi, Tehsil & Distt. Solan after scrutiny of revenue records and survey of the area informed that L.R. Institute of Management building had been built on Khasra No. 88/50/33 measuring 1-16 bighas situated in Village Jabli. The total land area was 09-08 Bigha (188 Biswa). He has handed over a copy of Tatima duly signed by him along with his report, which was kept on record. The entire land area was contiguous.

13. After actual measurement of LR Institute of Management building , physical inspection of infrastructural as well as instructional facilities, Prof. Harmesh Kansal, Prof. Dr. Sunil Kumar Singh, Architect Shri Amarjot Singh (Experts deputed by AICTE to assist the SIT) and the SIT observed as under:-

Infrastructure/Building

Sr. No	Item	Required Number/ Area	Area/No. claimed in the EOA for 2019-20	Area/No. found during inspection (Sq.Mtr)	Deficiency, if any
1	Land Area	1.5 Acre (144 Biswa)	2 Acres (The khasra nos. mentioned in EOA do not tally on	09-08 Bigha (188 Biswa)	Nil

			the ground.		
2	Built up area	4200 sq. mtrs (for 420 students)	5000 sq. mtrs	4325 Sq. mtrs (675 sq. mtrs less than claimed in EOA)	Nil
3	Faculty Rooms	6	6x20	4	2
4	Maintenance Office	1X20	35	Nil	1

14. As per AICTE norms, the total number of faculties and Lab Assistants & maintenance staff required for Faculty of Management vis-a vis shortage found during the course of inspection were found as given below:

Sr. No.	Designation of faculty	Requirement as per AICTE norms	Actually available	Shortage, if any
1.	Principal/Director	01	Available He is retired Professor of HPU above the	Nil

			age of 65)	
2.	Associate Professor	05	03	02

III. INFRASTRUCTURAL

The Campus of LR Group of Institutions was not an integrated campus and all the institutions were stand alone institutions as per records of AICTE. This campus houses Pharmacy, B. Tech, B.Ed, LLB, Hotel Management, MCA and MBA. The total land area was only 51.07 Bighas on which all the said institutes were being run. There was no separate demarcation of land for LR Institute of Management. As such, it can not be separately identified.

B: INSTRUCTIONAL

- (iii) Teaching facilities: None of the classroom was a smart class room.
- (iv) Teaching Staff: Dr. Rajinder Sharma, Director of the Institute was above the age of 65 and his appointment was not as per AICTE norms. Staff Cadre with respect to senior faculty (Associate Prof) was not available. There were 3 faculties approved by HPTU. The ratification of rest of the faculty was still pending as the HPTU had indefinitely deferred this process. The faculty members were getting fixed salary ranging between 16000/- to 35000/- per month through banking channel. Director was being paid Rs. 45000/- per month. The salary was not being paid as per AICTE norms/6th CPC.

C. CONCLUSIONS:

A few deficiencies were found in respect of instructional/infrastructural facilities available in the institute.

PRAYER

It is respectfully prayed that the deficiencies noticed during the course of inspection may be ordered to be forwarded to NWRO/AICTE, Chandigarh for taking further necessary action in the matter.

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DOGRA PVT ITI, SAI DHAM, LOWER PANTHAGHATI,

KASUMPATI, SHIMLA (HP)

A. SCRUTINY OF RECORDS

1. The scrutiny of records relating to Dogra Pvt ITI, Sai Dham, Lower Panthaghati, Kasumpati, Shimla (HP) revealed that DISHA (The Divine Direction) Education and Research Organization Society, Sai Dham, Lower Panthaghati, PO: Beolia, Kasumpati, Shimla (HP) was registered on 30/06/2005 vide No. 267/2005 with Registrar of Societies, Himachal Pradesh (HP). The following were the office bearers of the said Society at the time of registration:-

ii) President	Mrs. Rachna Dogra
iii) Gen. Secretary	Shri Rajinder Singh
iv) Secretary	Mrs. Sushma
v) Treasurer	Mrs. Chitra Rekha

As on the date of inspection, following were the office bearers/Governing body members of the Society:

i) President	Shri Rajinder Singh Dogra
ii) Gen. Secretary	Mrs. Rachna Dogra
iii) Secretary	Mrs. Sushma
iv) Cashier	Shri Rohit Sharma

2. The DISHA (The Divine Direction) Education and Research Organization Society decided to set up an ITI vide resolution dated 24/10/2010 to start Private ITI with 3 trades namely Electrician, Fitter

and Plumber for which land/building measuring 1000 sq. mtrs situated at Panthaghati, Shimla was taken on rent from Smt. Rachna vide Rent deed dated 29/12/2009. Shri Suresh Sharma, Architect, prepared the line plan of the existing building. The Society submitted an application for establishment of a private ITI to Dte of Technical Education, Govt. of HP for starting training in aforesaid trades. Inspection was conducted on 30/10/2010 by Standing Inspection Committee.

3. The recommendations of Standing Committee were forwarded by DTE to DGET on 29/11/2010. Thereafter, the matter was considered by NCVT which approved grant of affiliation to ITI for 1+1 unit each of Electrician, Plumber and Fitter trades. The affiliation order was issued by DGET on 24/12/2010 from the academic session February, 2011 for the said trades.

4. Approval for addition of two units in Electrician trade was granted by DGET on 15/03/2013 and two units of Plumber Trade were de-affiliated on the basis of recommendations of SCIR/DIR dated 01/05/2012, 25/05/2012, 17/08/2012 and 28/09/2012 w.e.f August, 2012.

5. Approval for further addition of two units in Electrician trade was granted by DGET on 31/07/2019. The Fitter Trade was de-affiliated with effect from August, 2019 vide order dated 30/09/2019 by DGET.

6. Shri Rajinder Singh Dogra, President of the Society informed that the existing buildings of Dogra Private ITI conform to the plan drawings submitted by the Society to the DTE/DGET at the time of approval.

7. As on the date of inspection by SIT, Dogra Pvt ITI was having approval for Certificate courses in one trade namely Electrician (2+2+2 Units) with total sanctioned strength of 120 students. Actual student strength in all the courses was 70 on the date of inspection.

B. INSPECTION BY SIT

8. On 28/09/2020, SIT comprising S/Shri Vijay Kumar, P.C. Sharma both members of SIT along with Shri Rattan Lal, Principal, Govt. ITI (W), Bharari, Distt. Bilaspur (Expert deputed by DTE to assist the SIT), Shri Ashok Kumar, Supdt., Directorate of Higher Education, Govt. of HP, Shimla, Shri Rajender Kumar s/o Shri Shiv Ram resident of Kuh Manjhwar, Tehsil, Ghumarwin, Distt. Bilaspur Videographer, c/o Raj Studio, Harlog, Ghumarwin, Er. Sahil Kumar, Junior Engineer, HP PWD Section Beolia under Sub-Division Junga, Division No. 1, Winter Field, Shimla reached Dogra Pvt ITI, Sai Dham, Lower Panthaghati, Kasumpati, Shimla (HP) at about 10.00 AM. Shri Rajinder Singh, President of the Society was present along with Shri Nishant Sharma, Principal of Dogra Pvt ITI. The teaching as well as non-teaching staff was also present.

9. Physical inspection revealed that the land on which ITI had been built was contiguous. There was all weather pucca approach road to the campus.

10. The videography of the building of ITI was got done through Shri Rajender Kumar, Videographer and CD kept on record.

11. The actual measurements of the private ITI building vis-à-vis Building Plan furnished by the management of the Society was carried out by Shri Sahil Kumar, Junior Engineer HP PWD, Section

Beolia under Sub-Division Junga, Shimla. The built up area measurements of individual workshops, class-rooms, IT Lab etc carried out by him during the course of inspection were recorded on separate sheet of paper duly signed by him which was kept on record.

12. The deficiencies observed during the course of inspection and from actual measurement of the ITI building were as under: -

(i) **Class Room and Workshop infrastructure:**

Description (in sq. mtrs)	Total reqd (in sq. mtrs)	Total available (in sq. mtrs)	Deficiency (in sq. mtrs)
Workshop Space required in sq. mtrs			(Negligible)
For Electrician	98x2 sq. mtrs	97.85 sq. mtrs 96.82 sq. mtrs	0.15 sq. mtrs 1.18 sq. mtrs

(ii) **IT Lab Facilities:**

Description	Total reqd	Total available	Deficiency
Printer	As required	-	-
Scanner	As required	-	-
External Hard Disk	1 TB	Nil	1
Computer Chair	20	20, Ordinary plastic chairs	Computer Chairs

- (iii) Deficiencies found in Tools & Equipment/machinery in respect of two Electrical Labs:

Specifications & Total nos. reqd	Total available	Deficiency
<u>Electrician Trade</u>		
Pentium-IV Computer with complete specifications-4	Nil	04
Inkjet/Laser Printer-02	Nil	02
Pipe Cutter to cut pipes above 5 mm dia-- 04	3	01
Chisel cold firmer 25mmX200mm -04	Nil	04
Ammeter MC 0-5 A - 02	Nil	02
Used DC generators- Series, Shunt and Compound types for over hauling- 1 each	Nil	01 each
Motor Generator DC to AC with complete accessories - 01	Available but panel not connected with machines	Panel Not in Working Condition
DC Compound motor with starter & switch 2 to 2.5 KW -- 01	Without starter and switch	Starter & Switch
Stepper Motor with Digital Controller - 01	Available but without digital controller	Digital controller
Black Board/White Board - 02	Nil	02
AC Series Type Motor with mechanical load ... 01	Not in working condition	01

The institute was in the process of upgrading to level-5 and many of the tools & equipment had been purchased for this purpose. The inspection was conducted for level-4.

(iv) **Instructional and Admn. facilities:-**

Description	Total number reqd.	Available	Deficiency
Principal	1	1	Nil
Instructors	Instructor Elec-6	4	2
	Inst. W/Shop-1	1	Nil
	Inst. Engg Drwg-1	Above Inst.	--
	Inst. Emp. Skill -1	1	Nil
	Inst. IT - 1	Above Inst.	--

13. The President of the Society informed that although they were having approval for 2+2+2 Units of Electrician Trade but they were running 2+2 Units only due to insufficient admissions. As such, they had employed teachers/instructors for 2+2 units only. Hence, 2 posts of instructors had been kept vacant.

14. Shri Nishant Sharma was the Principal of Dogra Pvt ITI who was B.Tech (Electrical). As per NCVT norms, the total number of instructors required for the ITI in the light of sanctioned intake was 10 out of which 3 can be appointed on contract or part-time basis also. The available instructors were 6 excluding the Principal. However, Engg. Drawing and Workshop calculations classes were taken by one instructor. Similarly, IT and Employability Skill classes were taken by one instructor. Two posts of Electrician instructors were vacant as the ITI has admitted student for 2+2 units only. The Instructors were being paid a consolidated salary ranging between

Rs. 8000/- to Rs 10,000/- per month. The Principal was being paid a consolidated salary of Rs. 9000/- per month. No PF/EPF was being deducted and paid.

C. CONCLUSIONS:

A few deficiencies were found in respect of essential Tools & Equipment as well as instructional facilities available in the institute.

PRAYER

It is respectfully prayed that the deficiencies noticed during the course of inspection may be ordered to be forwarded to the Director General of Training/NCVT, Ministry of Skill Development, Govt. of India, New Delhi (DGT/NCVT) for taking further necessary action in the matter.

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HIM EDUCATION PRIVATE ITI, NH-22, SUKHDAYAL BHAWAN,
VPO: SHOGHI, SHIMLA (HP)

A. SCRUTINY OF RECORDS

1. The scrutiny of records relating to Him Education Pvt ITI, NH-22, Sukhdayal Bhawan, VPO: Shoghi, Shimla (HP) revealed that Him Shiksha Samiti, Vivek Vihar, Kamla Nagar, PO: Sanjholi, Shimla (HP) was registered on 23/03/2005 vide No. 231/2005 with Registrar of Societies, Himachal Prdaesh (HP). The following were the office bearers of the said Society at the time of registration:-

- | | |
|---------------------|---------------------|
| i) President | Shri Rajeev Kumar |
| ii) Vice President | Shri Rakesh Chandel |
| iii) Secretary | Shri Jeet Singh |
| iv) Joint Secretary | Shri Surinder Singh |

As on the date of inspection, following were the office bearers/Governing body members of the Society:

- | | |
|--------------------|-------------------------|
| i) President | Shri Ravi Kumar Mehta |
| ii) Vice President | Shri Ashok Kumar Thakur |
| iii) Secretary | Shri Jeet Singh Rana |
| iv) Jt. Secretary | Prof. Chaman Lal Banga |

2. The Him Shiksha Samiti, Vivek Vihar, Kamla Nagar, PO: Sanjholi, Shimla (HP) decided to set up an ITI vide resolution dated 06/04/2008 for which land/building measuring 503 sq. mtrs (GF, FF and SF of 6 storey building) situated in Shoghi was taken on rent from Shri A.K. Sood vide Rent deed dated 31/12/2008. Shri Sushil

Sharma, Architect, prepared the line plan of the existing building. The Society submitted an application for establishment of a private ITI to Dte of Technical Education, Govt. of HP for starting training in Electrician, Fitter, Electronics Mechanic, IT&ESM and COPA trades. Letter of Intent was issued by DTE on 26/06/2009. Inspection was conducted on 18/09/2009 by a team of Experts (Departmental Inspection Committee) deputed by DTE.

3. The Standing Committee conducted inspection on 21/05/2010 and its report was forwarded by DTE to DGET. Thereafter, the matter was considered by NCVT which approved grant of affiliation to ITI for 3 trades namely Electronics Mechanic (1 Unit), Fitter (1+1 Unit) and Electrician (1+1 Unit). COPA and IT&ESM were neither recommended nor considered. The affiliation order was issued by DGET on 26/08/2010 from the academic session August, 2010 for the said trades.

4. Letter of Intent was issued by DTE on 07/05/2011 for one additional unit in all the 3 trades. Inspection was conducted by DIC on 26/05/2011 and its report was forwarded to DGET by DTE on 21/06/2011. Approval was granted by DGET on 18/08/2011 from the academic session August, 2011.

5. Shri Ravi Kumar Mehta, President of the Society informed that the existing buildings of Him Education Pvt ITI conform to the plan drawings submitted by the Society to the DTE/DGET at the time of approval.

6. The Him Education Pvt ITI was having approval for Certificate courses in three trades namely Electronics Mechanic (1+1 Units), Fitter (1+1+1 Units) and Electrician (1+1+1 Units) with total

sanctioned strength of 168 students. Total student strength in all the courses was 99 on the date of inspection.

B. INSPECTION BY SIT

7. On 29/09/2020, SIT comprising S/Shri Vijay Kumar and P.C. Sharma, both members of SIT along with Shri Rattan Lal, Principal, Govt. ITI (W), Bharari, Distt. Bilaspur (Expert deputed by DTE to assist the SIT), Shri Ashok Kumar, Supdt., Directorate of Higher Education, Govt. of HP, Shimla, Shri Rajender Kumar s/o Shri Shiv Ram resident of Kuh Manjhar, Tehsil, Ghumarwin, Distt. Bilaspur Videographer, c/o Raj Studio, Harlog, Ghumarwin and Shri R.S. Guleria, Junior Engineer HP PWD, Sub Division Shoghi, Distt Shimla reached Him Education Pvt ITI, NH-22, Sukhdayal Bhawan, VPO: Shoghi, Shimla (HP) at about 10.00 AM. Shri Ravi Kumar Mehta, President of the Society was present along with Shri Kiran Kumar Chauhan, Principal of Him Education Pvt ITI.

8. Physical inspection revealed that the land on which ITI was built was contiguous. There was all weather pucca approach road to the institute.

9. The videography of the building of ITI was got done through Shri Rajender Kumar, Videographer and CD kept on record.

10. The actual measurements of the private ITI building vis-à-vis Building Plan furnished by the management of the Society were carried out by Shri R.S. Guleria, Junior Engineer HP PWD, Sub Division Shoghi, Distt Shimla. The built up area measurements of individual workshops, class-rooms, IT Lab etc carried out by him during the

course of inspection were recorded on separate sheets of paper duly signed by him which were kept on record.

11. The deficiencies observed during the course of inspection and from actual measurement of the ITI building were as under: -

(i) **Class Room and Workshop infrastructure:**

No deficiency was found during the course of inspection under this head

(ii) **IT Lab Facilities:**

Description	Total reqd	Total available	Deficiency
Printer	As required	Nil	-
Scanner	As required	Nil	-
External Hard Disk	1 TB	Nil	01
Black/White Board 4X6 ft	1	Nil	01

(iii) **Deficiencies found in Tools & Equipment/machinery**

Specifications & Total nos. reqd	Total available	Deficiency
<u>Electrician Trade</u>		
Pentium-IV Computer with complete specifications-2	Nil	02
Inkjet/Laser Printer	Nil	01
Washing Machine -1	Nil	01
Mixer & Grinder - 1	Nil	01

Motor Pump Set 1 HP, 1 Phase, 240 V - 01	Nil	01
Steel Tape 15 mtrs --- 60	13	47
Plier insulated 150 mm--- 60	20	40
Plier Side cutting 150 mm -- 60	26	34
Screw Driver 100 mm --- 60	35	25
Screw Driver 150 mm -- 60	34	26
Electrician Connector Screw Driver Insulated handle 100 mm - -- 60	23	37
Heavy Duty screw Driver 200 mm - 60	36	24
Electrician Screw Driver Thin Stem insulated handle 250 mm--- 60	35	25
Knife double bladed electrician --- 60	06	54
Neon Tester--- 60	19	41
Steel Rule 300 mm -- 60	15	45
Hammer Cross peen with handle --- 60	30	30
Hammer Ball Peen with Handle - 60	32	28
Gimlet 6 mm --- 60	37	23
Bradawl --- 60	32	28
Scriber -- 60	42	18
Pincer 150 mm -- 60	34	26
Outside Micrometer -- 02	01	01
Pipe Vice --- 04	02	02
Crimping Tool -- 02 set	01	01

Drill SS Twist Block 2mm, 5mm, 6mm set of 3 - 04 set	Nil	04 set
File flat 250 mm smooth - 4	Nil	04
Ohm meter series type and shunt type -- 2 each	Nil	02 each
AC Energy Meter three phase 15 Amp - 01	Nil	01
Electrical Machine Trainer -01	Available but not in working condition (NWC)	NWC
Motor Generator DC to AC with complete accessories - 01	Available NWC	NWC
DC Compound Generator with control panel- 1	Available but without control panel	Control Panel
Fire Extinguishers CO2, 2 kg--- 02	02 Dry Powder Type	2, CO2 Type
Digital IC Trainer - 01	01 analog	01 Digital
Hygrometer ---01	Nil	01
Cutout Relay, reverse current, over current, under voltage - 01 each	Nil	01 each
Universal Motor with starter--- 01	Not in working condition	01
Shaded Pole Motor - 01	Nil	01
Synchronous Motor 3 phase with accessories --- 01	Nil	01
Lux Meter --- 01	Nil	01
Inverter with battery 12 v --- 01	Available	12 V Battery

	without 12 V battery	
Thyristor IGBT controlled D.C. motor drive with tacho-generator feedback arrangement 1 HP --- 01	Not in working condition	01 in working condition
Motorised Bench Grinder -- 01	Available	Without foundation
DC series motor coupled with mechanical load 0.5 to 2 KW, 220 V --- 01	Not in working condition	Working condition
Metal Rack 100x150 cms ---- 04	02	02

It was claimed that some of the tools of trainee tool kits were taken away by the trainees but no corresponding issue register or record could be shown to the SIT.

Specifications & Total nos. reqd	Total available	Deficiency
<u>Fitter Trade</u>		
File flat 25 cm 2 nd cut- 21	Nil	21
Steel Rule 15cm with metric graduation - 60	18	42
Try Square 10 cm blade - 60	32	28
Caliper inside 15 cm spring - 60	36	24
Caliper 15 cm hermaphrodite - 60	34	26
Caliper Outside 15 cm spring-60	36	24
Divider 15 cm spring - 60	32	28
Straight Scriber - 60	33	27
Centre Punch 10 cm -- 60	32	28

Screw Driver 15 cm -- 60	14	46
Chisel Cold Flat - 60	31	29
Hammer Ball Peen 0.45 kg with handle - 60	31	29
Hammer Ball peen 0.22 Kg with handle - 60	34	26
Hacksaw Frame Fixed 30 cms - 60	30	30
File Flat 25 cms 2 nd cut -- 60	30	30
File flat 25 cm smooth-- 60	29	31
File half round 2 nd cut 15 cm-- 60	32	28
Safety Goggles -- 60	34	26
Dot Slot Punch 10 cm -- 60	35	25
File ½ round 25 cm bastard -- 04	Nil	04
Magnifying Glass 7 cm -- 02	Nil	2
Scraper Flat 15 cm -- 08	03	05
Metal Rack 182x182x45 cm -- 01	Nil	01
Fire Buckets - 02	Nil	02
Torque Wrench (14 to 68 Nm)-- 01	Nil	01
Smith's square 45 cm x 30 cm - 01	Nil	01
Rake - 02	Nil	02
Quenching Tank - 01	Nil	01
Hardle - 02	Nil	02
Prick punch - 02	Nil	02
Gauge Imperial Sheet -- 01	Nil	01
Carbide Wear Block 1mm - 2mm - 02 each	Nil	02 each
Stilson wrenches 25 cms - 02	Nil	02

SS and SC centre lathe (all geared) with minimum specification as: Centre height 150 mm and centre distance 1000 mm along with 3 & 4 jaw chucks, auto feed system, safety guard, taper turning attachment, motorized coolant system, lighting arrangement & standard accessories--- 02	02 but one is of smaller size than the norms	01 of standard size
Lungs for cable - 12	Nil	12
Arc Welding table (all metal top) 122 cm x12 cm x 60 cm with positioner - 01	Nil	01
Oxy-acetyline gas welding -- 01	Nil	1
Gas Welding Table with positioner-1	Nil	1
Tip cleaner -- 10 sets	Nil	10 sets
Electronics Mechanic Trade		
Soldering iron changeable bits 10 W --- 06	2 in working condition and 4 defective	04
Crimping Tool (pliers) -- 02	01	01
100 mm flat pliers ----04	Nil	04
100 mm round nose pliers -- 04	Nil	04
Magnifying Lenses 75 mm -- 02	Nil	02
Continuity Tester -- 06	01	05
LCR Meter Digital -- 01	Nil	01
Dimmer start 3 Amps -- 02	Nil	02
Analog Component Trainer -- 04	Nil	04
Op Amp trainer - 03	Nil	03
Digital IC Trainer -- 04	Nil	04
Digital IC Tester -- 01	Nil	01

Digital and Analog Bread Board Trainer -- 06	04	02
Power Electronics Trainer with at least 6 no of onboard applications -- 04	Nil	04
Electronic circuit simulation software with 6 user licences -- 01	Nil	01
Metal Rack 100 cm x 150 cm x 45 cm -- 04	Nil	04
Steel Almira 2.5 m x 1.20m x 0.5m -- 02	01	01
DSO (Colour) -- 01	Nil	01
AC Motor ¼ HP -- 01	Nil	01
Fiber optic communication trainer -- 02	Nil	02
Seven segment DPM -- 06	Nil	06
LED TV (Trainer Kit) -- 01	Nil	01
LED TV 21" -- 02	01	01
Solar Power Inverter 500VA -- 01	Nil	01

(v) **Instructional and Admn. facilities:-**

Description	Total number reqd.	Available	Deficiency
Principal	1	Available	Nil
Instructors	Instr. Electx Mech-2	1	1
	Instr. Fitter-3	1	2
	Inst. W/Shop-1	Nil	1
	Inst. Engg Drwg-1	Nil	1
	Inst. IT -- 1	Nil	1

Principal is taking IT classes as well as that of one unit of Electronics Mechanic Trade. There is no admission for more than one unit in Fitter and Electronics Mechanic Trade and hence posts

of instructors for these trades had been kept vacant. The Workshop calculations and Engg Drawing subjects were taught by the existing instructors only.

13. Shri Kiran Kumar Chauhan was the Principal of Him Education Pvt ITI. He was holding Diploma in Electronics & Communication. As per NCVT norms, the total number of instructors required for the ITI in the light of sanctioned intake was 12. The available instructors were 7 including the Principal. The rest of the posts were lying vacant. They were being paid a consolidated salary ranging between Rs. 5000/- to Rs 8500/- per month. The Principal was being paid a consolidated salary of Rs. 8500/- per month. No PF/EPF was being deducted and paid.

C. CONCLUSIONS:

A number of deficiencies were found in respect of essential Tools & Equipment as well as instructional facilities available in the institute.

PRAYER

It is respectfully prayed that the deficiencies noticed during the course of inspection may be ordered to be forwarded to the Director General of Training/NCVT, Ministry of Skill Development, Govt. of India, New Delhi (DGT/NCVT) for taking further necessary action in the matter.

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SCHOOL OF PHARMACY, SHOOLINI UNIVERSITY, VILL:
BOJHAL, PO: SULTANPUR, DISTT. SOLAN (HP)

A. SCRUTINY OF RECORDS

1. The scrutiny of records relating to School of Pharmacy, Shoolini University, Vill: Bojhal, PO: Sultanpur, Distt. Solan (HP) revealed that Foundation for Life Sciences and Business Management was registered as a Society on 23/03/2004 in the office of Registrar of Societies, Solan (HP) vide No. 7/SLN/04. The following were the Governing Body members of the Society at the time of its registration:-

1:	Mrs. Saroj Khosla	Chairperson
2:	Mr. Ashok Anand	Vice-Chairman
3:	Prof. P.K. Khosla	Secretary
4:	Shri Vishal Anand	Treasurer

As on date of inspection, the above office bearers of the Society were still continuing.

2. Shri Vishal Anand, Treasurer of the Society informed that Foundation for Life Sciences and Business Management was running School of Pharmacy and conducting B. Pharmacy course from the Session 2008-09 onwards.

3. Permission u/s 118(2) of HP Tenancy & Land Reforms Act, 1972 for the said land (54-13 Bighas) situated in Mauza Bajhol Tehsil & Distt. Solan comprising Khasra Nos. 40/1, 2, 45/9/2, 49/11, 51/12, 61/18, 21, 22, 23/2, 24, 26, 27, 66/29, 30, 35, 28, 31, 58/16/2, 54/64,

60/17/3, 50/12, 63/18/2, 15, 59/17 and 37/1 was issued by Finance Commissioner cum Secretary (Revenue) Govt. of HP on 15/06/2007 in favour of Foundation for Life Sciences and Business Management for establishment of a University. Later on, a corrigendum was issued by Financial Commissioner on 21/11/2007 that in addition to the University it may also be read as for Technical and Management College (Management and Pharmacy). NOC was issued in favour of the Society by the Gram Panchayat Sanhol for establishing educational institutes on 22/12/2006. Thereafter, the land was duly registered in favour of the Society vide various registration deeds dated 27/06/2007. Vide Resolution dated 18/11/2007 the part of Khasra Nos. 58/16/2, 60/17/3, 54/14 and 15 measuring 2 acres was earmarked for construction of School of Pharmacy.

4. The Building Plans were prepared by Ruchi Jindal of M/s R. J. Designs, Architects and Interior Designers, Solan and approved by the Gram Pradhan on 17/12/2007 for B. Pharmacy institute.

5. An application dated 12/10/2007 for establishment of School of Pharmacy from the academic session 2008-09 was submitted by Shoolini Institute of Life Sciences and Business Management to RO/AICTE, Chandigarh for B. Pharmacy Course (4 year course). The deficiencies found during preliminary scrutiny by NWRO were intimated to the Society vide letter dated 01/11/2007. The Society submitted compliance on 22/11/2007. NWRO/AICTE further pointed out some deficiencies on 08/12/2007 compliance of which was submitted by the Society on 23/12/2007. Letter of Intent was issued by AICTE on 29/01/2008. A letter dated 27/03/2008 was issued to the Society by RO/NWRO informing that EVC will be conducting inspection. EVC conducted inspection on 30/04/2008 and

recommended grant of approval to the institute. A Letter of Approval was issued by AICTE on 29/05/2008 for an annual intake of 60 students in B. Pharma Course. This letter of approval was valid for two years. NOC in favour of this Society to start B. Pharmacy course was issued by Govt of HP on 31/05/2008.

6. Provisional affiliation was granted by HPU Shimla to admit 60 students to the B. Pharma Course for the Academic Session 2008-2009 on 22/07/2008. Ex-post-facto approval was granted by Pharmacy Council of India on 05/04/2011 from 2008-09 to 2011-2012.

7. The Society established its own University named "Shoolini University of Biotechnology and Management Sciences" vide HP Govt Notification No. EDN-A-Gha(8)-10/2006 dated 15/10/2009. The affiliation of B. Pharma and MBA courses being run by the Society was transferred to Shoolini University from the academic session 2010-2011 and the affiliation granted by HPU to B. Pharma course was withdrawn from academic session 2011-2012 vide notification dated 28/04/2011.

8. The institute started PG courses in Pharmacology and Pharmaceutical Chemistry in the academic year 2014-15 with an intake of 15 students each. PG course in Pharmaceutics has been started from academic session 2019-20 with an intake of 15 students. The intake in B. Pharmacy was increased to 100 students from the academic session 2016-17.

9. Shri Vishal Anand further stated that the existing buildings of School of Pharmacy conform to the plan drawings submitted by the Society to the AICTE.

B. INSPECTION BY SIT

10. On 30/09/2020, SIT comprising S/Shri Vijay Kumar and P.C. Sharma, both members of SIT along with Shri Dheeraj Kaushik, Head of Department, Pharmacy and Shri Anshul Shandil, Lect., Pharmacy both of Government Polytechnic for Women, Kandaghat, Distt. Solan (HP) (Pharmacy Experts deputed by DTE to assist the SIT), Shri Ashok Kumar, Supdt., Directorate of Higher Education, Shimla, Shri Shiv Kumar, JE, HP PWD Sub-Division Oachghat, Ms. Sapna Kanwar, Surveyor, HP PWD Sub-Division Oachghat, Division Solan (HP), Shri Rajender Kumar s/o Shri Shiv Ram resident of Kuh Manjhar, Tehsil, Ghumarwin, Distt. Bilaspur Videographer, c/o Raj Studio, Harlog, Ghumarwin and Shri Kishan Sharma, Village Revenue Officer (Patwari), Patwar Circle Shanti, Tehsil & Distt. Solan reached School of Pharmacy, Vill: Bojhal, PO: Sultanpur, Distt. Solan (HP) at about 10.00 AM. Shri Prof. P.K. Khosla, Secretary of the Society as well as VC of Shoolini University along with Dr. Deepak Kapoor, Principal of School of Pharmacy was found present. They were requested to make available all the relevant records of Foundation for Life Sciences and Business Management Society as well as School of Pharmacy for scrutiny by the SIT right from its formation/constitution of the Society and establishment of School of Pharmacy in HP till date.

11. Physical inspection revealed that the land acquired by the Foundation for Life Sciences and Business Management was contiguous. There was all weather pucca approach road to the campus.

12. The videography of the building of School of Pharmacy was been got done through the Videographer Shri Rajender Kumar and CD kept on record.

13. The actual measurements of the School of Pharmacy building vis-à-vis Building Plan furnished by the Trust were carried out by Shri Shiv Kumar, JE, HP PWD Sub-Division Oachghat and Ms. Sapna Kanwar, Surveyor, HP PWD Sub-Division Oachghat, Division Solan (HP). The total built up area and measurements of individual rooms etc carried out by them during the course of inspection were recorded on separate sheets of paper duly signed by them which were kept on record.

14. Shri Kishan Sharma, Patwari, Patwar Circle Shanti, Tehsil & Distt. Solan after scrutiny of revenue records and survey of the area informed that School of Pharmacy building had been built on Khasra No. 54/14 measuring 5.03 bigha situated in Village Bhojal. Library had been built on Khasra No. 15 measuring 7.03 Bighas. The Herbal Garden and Animal House were built on Khasra No. 54/14. He handed over a copy of Tatima duly signed by him along with his report, which was kept on record. The entire land area was contiguous.

15. After actual measurement of the School of Pharmacy & Emerging Sciences building and individual rooms etc. by HP PWD officers and physical inspection of infrastructural as well as instructional facilities Shri Dheeraj Kaushik, Head of Department, Pharmacy and Shri Anshul Shandil, Lect., Pharmacy (Pharmacy Experts deputed by DTE) and the SIT observed as under:-

S. No.	Item	Requirement as per AICTE/PCI norms	Available on the date of inspection	Deficiency/ remarks
1	Total Built up area	2964 sq. mtrs as per EOA application for 2019-20	2845.35 sq. mtrs	-
2	Library	150 sq. mtrs	Library is common for the entire Shoolini Univ and is measuring 800 sq. mtrs	Separate dedicated library for Pharmacy courses is required
3	Office all inclusive	150 sq. mtrs	Available but smaller in size	As per norms it should be 150 sq. mtrs
4	HoD Room - 5	10x5	Smaller rooms	Area of HOD Room should be 10 sq. mtrs
5	Tutorial Rooms	4X33 sq. mtrs	1	3
6	Lab Area for 19 Labs	75X19 sq. mtrs	All the 13 labs are of 75 to 80 sq. mtrs	6 labs
7	Central Instrumentation Room	90 sq. mtrs	53.60 sq. mtrs	36.40 sq. mtrs
8	Central Store	60 sq. mtrs	30 sq mtrs	30 sq. mtrs
9	Store Room-II (for inflammable material)	20 sq. mtrs	12.24 sq. mtrs	7.76 sq. mtrs
10	Computer Room	75 sq. mtrs	194.75 sq. mtrs Common for all departments	Dedicated computer centre

11	Machine Room	90 sq. mtrs	78.72 sq. mtrs	11.28 sq. mtrs
12	Girls Common Room	60 sq. mtrs	39.73 sq. mtrs. Presently converted to Seminar Room	Dedicated Girls Common Room of 60 sq. mtrs is required
13	Boys Common Room	60 sq. mtrs	Nil	1

A. INFRASTRUCTURAL

- (i) The Food Technology & Bio Engg. Labs were adjacent to Pharmacy labs and facilities were shared by both the departments. Campus was situated on a single piece of land including animal house, Herbal Garden etc. The institute was not PWD friendly above ground level.
- (ii) As per norms there was requirement of 19 labs, one machine room and instrumentation room for B. Pharma and M. Pharma courses approved by AICTE. There were 13 labs, one instrumentation room and one machine room.
- (iii) Under Pharmacy Practice Course, one model Pharmacy Lab and Drug Information Centre (DIC) is mandatory which was not available.
- (iv) Computer lab was shared by all the departments of University and dedicated Computer Lab for Pharmacy was not there.
- (v) Pharmaceutical Analysis lab was without any exhaust and gas supply.
- (vi) Most of the labs were not having gas facility. The work was done with spirit lamp.

- (vii) Many of the equipment in various labs were not in working order.
- (viii) The First-Aid kit kept in Pharmaceutics Lab was containing expired drugs, bandages, ointment etc.
- (ix) The consumable registers kept in labs with respect to various chemicals were not updated.
- (x) The infrastructural and instructional facilities mentioned in the application for EOA uploaded on the web portal of AICTE for the year 2019-20 were differing with the facilities available in the institute on the date of inspection though overall built up area was available.

(B) INSTRUCTIONAL

- (v) **Library:** 1021 Titles are there besides 4792 Pharmacy books. Referral section was not well equipped with reference books like B.P., U.S.P. etc. There was common Library building for all the departments of the University.
- (vi) **Teaching Staff:** As per PCI norms, the institute required 5 Professors including the Principal, six Associate Profs and 17 Asstt. Profs. There were 21 faculty members including the Principal out of which 2 were Professors, 2 Associate Profs and 17 Asstt. Professors. Three posts of Profs. and four posts of Associate Profs were lying vacant.
- (vii) **Laboratory Assistant-cum-Technician:** As per norms 5 Lab Asstts/Technicians were required. There were three Lab Technicians only.

16. The faculty members were getting fixed salary ranging between Rs 21600/- to Rs 86000/- per month through banking channel. The Principal was being paid Rs. 90000/- per month.

C. CONCLUSIONS:

A number of deficiencies were observed during the course of inspection in the infrastructural and instructional facilities available in the School of Pharmacy.

PRAYER

It is respectfully prayed that the deficiencies noticed during the course of inspection may be ordered to be forwarded to NWRO/AICTE, Chandigarh as well Pharmacy Council of India, New Delhi for taking further necessary action in the matter.

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SCHOOL OF PHARMACY & EMERGING SCIENCES,
MAKHNUMAJRA, BADDI DISTT. SOLAN (HP)

A. SCRUTINY OF RECORDS

1. The scrutiny of records relating to Institute of Pharmacy & Emerging Sciences, Makhnumajra, Baddi Distt. Solan (HP) (now renamed as School of Pharmacy & Emerging Sciences) revealed that Centre for Advanced Studies in Engineering, C-2/2124, Vasant Kunj, New Delhi was registered on 02/05/2000 in the office of Registrar of Societies, Govt of NCT, Delhi. The following were the Governing Body members of the Society at the time of its registration:-

1:	Shri Ram Prasad Aggarwala	Chairman
2:	Shri Narayan Prasad Aggarwala	Vice-Chairman
3:	Shri Gaurrav Jhunjunuwala	Member Secretary
4:	Shri Ajay Kumar Bansal	Treasurer

As on date of inspection, the above office bearers of the Society were still continuing.

2. Shri Gaurrav Jhunjunuwala, Secretary of the Society informed that the Society was running Institute of Pharmacy & Emerging Sciences at Makhnumajra, Baddi, Distt. Solan (Now renamed as School of Pharmacy & Emerging Sciences since 2010) and conducting B. Pharmacy course from the Session 2007-08 onwards. A piece of land measuring 10-15 Bighas comprising Khasra Nos. 745, 739, 722, 721 & 746 situated in Village Makhnumajra Baddi,

Distt. Solan was earmarked for this institute vide Governing Body meeting dated 06/03/2007. The Town & Country Planner, T&CP Deptt. HP, Shimla issued a certificate dated 30/09/2000 regarding change of land use from agriculture/vacant to facilities and services i.e. Engineering College in respect of all the land to be purchased by the Society i.e. Khasra Nos. 711 to 723, 725 to 735, 737, 738, 741, 742, 744, 745, 747, 750, 751, 754 to 758, 776, 778, 779, 781, 783, 784, 1047/748, 1049/775, 1050/775, 1099/736, 1051/775, 1052/775, 1100/736 and 1101/736 (total area 72-16 Bighas). Mr. Gaurrav Jhunjhunwala further informed that the Society subsequently purchased more land after obtaining permission u/s 118(2) of HPTLR Act, 1972 and now they were having about 130 bighas of land.

3. Permission u/s 118(2) of HP Tenancy & Land Reforms Act, 1972 for the said land (72-16 Bighas) situated in Mauza Makhnumajra, Tehsil Nalagarh was issued by Finance Commissioner cum Secretary (Revenue) Govt. of HP on 04/10/2000. Thereafter, the land was duly registered in favour of the Society vide various registration deeds dated 29/11/2000.

4. The Building Plans were prepared by the Architect Shri Vijay Gupta and approved by Planning Officer, T&CP, Parwanoo.

5. An application dated 20/03/2007 for establishment of Institute of Pharmacy & Emerging Sciences from the academic session 2007-08 was submitted by the Society to RO/AICTE, Chandigarh for B. Pharmacy Course (4 year course). The deficiencies found during preliminary scrutiny by NWRO were intimated to the Society vide letter dated 30/03/2007. The Society submitted compliance on 13/04/2007. NWRO/AICTE further pointed out some deficiencies on

30/5/2007 compliance of which was submitted by the Society on 15/06/2007. Letter of Intent was issued by AICTE on 22/06/2007. A letter dated 26/07/2007 was issued to the Society by RO/NWRO informing the date of EVC as 02/8/2007. EVC conducted inspection on 02/8/2007. Letter of Approval was issued by AICTE on 08/08/2007 for an annual intake of 60 students in B. Pharma Course. This letter of approval was valid for two years. NOC in favour of this institute was issued by Govt of HP on 20/10/2009. The annual intake in B. Pharma was increased to 100 seats from the academic session 2016-17.

6. Provisional affiliation was granted by HPU Shimla on 12/09/2007 for B. Pharma in pursuance of orders dated 27/08/2007 of HP High Court, Shimla passed in CWP No. 1228/2007 in the matter of Centre for Advance Studies in Engineering and another Vs State of HP to run and admit students to the B. Pharma Courses with intake of 60 students for the Academic Session 2007-2008. Inspection was conducted by a team of Experts deputed by VC/HPU which submitted its report on 09/09/2007. Ex-post-facto approval was granted by Pharmacy Council of India vide its meeting held on 20 & 21 July, 2013 on the basis of 2nd surprise inspection report of Dec. 2012 from 2007-08 to 2014-2015.

7. The Institute obtained approval for starting D. Pharma and M. Pharma courses from PCI as AICTE had rejected their application on the ground that the institute should first obtain NBA accreditation and only thereafter permission for M. Pharma will be granted. D. Pharma was started from the session 2017-18 vide PCI meeting dated 06-07/4/2017 for 60 seats. No AICTE approval was obtained as Universities were exempted in this regard. PG courses for M. Pharma (Pharmaceutics and Pharmacology) were started during

2011 with 15 seats each. PCI approval was obtained for M. Pharma (Pharmaceutical Chemistry) on 14-15/11/2016 for 15 seats. The institute is presently running PCI approved PG courses in Pharmacy in Pharmaceutics, Pharmaceutical Chemistry and Pharmacology.

8. Shri Gaurav Jhunjunuwala, Secretary of the Society informed that the existing buildings of School of Pharmacy & Emerging Sciences conform to the plan drawings submitted by the Society to the AICTE. A new PG Block for M. Pharma and Advanced studies/research is being established since 2018-19 in another building which was earlier Administrative block.

B. INSPECTION BY SIT

9. On 01/10/2020, SIT comprising S/Shri Vijay Kumar and P.C. Sharma, both members of SIT along with Shri Dheeraj Kaushik, Head of Department, Pharmacy and Shri Anshul Shandil, Lect., Pharmacy both of Government Polytechnic for Women, Kandaghat, Distt. Solan (HP) (Pharmacy Experts deputed by DTE to assist the SIT), Shri Ashok Kumar, Supdt., Directorate of Higher Education, Shimla, Shri Rajesh Sharma, Asstt. Engineer, HP PWD Sub-Division Baddi, Division Nalagarh, Shri Lakhwinder Singh, JE, HP PWD Sub-Division Baddi, Division Nalagarh Distt. Solan (HP), Shri Rajender Kumar s/o Shri Shiv Ram resident of Kuh Manjhar, Tehsil, Ghumarwin, Distt. Bilaspur Videographer, c/o Raj Studio, Harlog, Ghumarwin and Shri Balwinder Singh, Village Revenue Officer (Patwari), Patwar Circle Thana, Tehsil Baddi, Distt. Solan reached Institute of Pharmacy & Emerging Sciences, Makhnumajra, Baddi Distt. Solan (HP) at about 10.00 AM. Shri Shri Gaurav Jhunjunuwala, Secretary of the Society along with Dr. Paras Prakash, HoD of Institute of Pharmacy &

Emerging Sciences, Makhnumajra, Baddi Distt. Solan (HP) was found present. They were requested to make available all the relevant records of Centre for Advanced Studies in Engineering, C-2/2124, Vasant Kunj, New Delhi as well as Institute of Pharmacy & Emerging Sciences for scrutiny by the SIT right from its formation/constitution of the Society and establishment of Institute of Pharmacy in HP till date as already mentioned in the notice dated 21/09/2020. Dr. T. R. Bhardwaj, VC of Baddi University-cum-Dean of School of Pharmacy & Emerging Sciences was also present and attended all the inspection proceedings.

10. Physical inspection revealed that the land acquired by the Centre for Advanced Studies in Engineering was contiguous. There was all weather pucca approach road to the campus.

11. The videography of the building of School of Pharmacy & Emerging Sciences was got done through the Videographer Shri Rajender Kumar and CD kept on record.

12. The actual measurements of the School of Pharmacy & Emerging Sciences building vis-à-vis Building Plan furnished by the Trust were carried out by Shri Rajesh Sharma, Asstt. Engineer, HP PWD Sub-Division Baddi, Division Nalagarh and Shri Lakhwinder Singh, JE, HP PWD Sub-Division Baddi, Division Nalagarh Distt. Solan (HP). The total built up area and measurements of individual rooms etc carried out by them during the course of inspection were recorded on separate sheets of paper duly signed by them which were kept on record.

13. Shri Balwinder Singh, Patwari, Patwar Circle Thana, Tehsil Baddi & Distt. Solan after scrutiny of revenue records and survey of

the area informed that School of Pharmacy & Emerging Sciences building had been built on part of Khasra No. 721, 722, 739, 745 and 746 measuring 10-15 Bighas and M. Pharma Block had been built on part of Khasra Nos. 750, 751, 758 and 754 measuring 5-18 Bighas situated in Village Makhnumajra. Total land in the name of the Society was 129-10 Bighas He handed over a copy of Tatima duly signed by him along with his report, which was kept on record. The entire land area was contiguous.

14. After actual measurement of the School of Pharmacy & Emerging Sciences building and individual rooms etc. by HP PWD officers and physical inspection of infrastructural as well as instructional facilities Shri Dheeraj Kaushik, Head of Department, Pharmacy and Shri Anshul Shandil, Lect., Pharmacy (Pharmacy Experts deputed by DTE) and the SIT observed as under:-

S. No.	Item	Requirement as per AICTE/PCI norms	Available on the date of inspection	Deficiency/remarks
1	Office all inclusive	150 sq. mtrs	Common for all the University. A small office is available in the Pharmacy Block with one clerk.	-
2	Reception Office	25 sq. mtrs	Common for all the University.	-
3	Lab Area for 19 Labs	75X19 sq. mtrs	75x15 Labs	75x4 Labs

4	Computer Centre	75 sq. mtrs	Common for all departments of the University	Separate Computer Centre
5	Girls Common Room	60 sq. mtrs	Nil	Girls Common Room
6	Boys Common Room	60 sq. mtrs	Nil	Boys Common Room
7	Medical Centre	40 sq. mtrs	Available near Girls Hostel	-
8	Students Canteen	100 sq. mtrs	Common for all the University	-
9	Generator (Back-up)	5 KVA	--- do ----	-
10	Placement Office	30 sq. mtrs	---- do ---	-
11	Board Room	30 sq. mtrs	---- do ---	-

Four Labs, four Tutorial Rooms, five Faculty Rooms, Store Room, space for Seminar Hall and Industrial Pharmaceutics Lab were situated in M. Pharma Block. These labs and Rooms have been considered while calculating the infrastructural requirements of the School of Pharmacy.

A. INFRASTRUCTURAL

- (i) As per norms there is requirement of 19 labs plus one machine room, instrumentation room, Computer Lab, one Museum, one Animal House and Herbal Garden for B. Pharma, D. Pharma and M. Pharma (three branches)

courses approved by PCI/AICTE. There were 15 labs, one instrumentation room and one machine room, space/rooms for animal house. Herbal Garden was also available. Four Pharmacy Labs and one Computer Lab was short. There was no Museum.

- (ii) Standard Operating Procedures were not there in Central Instrumentation Lab.
- (iii) The building and campus was not PWD friendly. No toilets for PWD were available.
- (iv) Animal House was without AC and was not well ventilated and not in working condition.
- (v) There were few charts only in Pharmacognosy lab.
- (vi) Most of the labs were having few equipment and some labs were not having some of the equipments in working condition. The fuming cup-boards in Pharmaceutical Chemistry Lab were not in working condition.
- (vii) LPG supply was not shown though provision for LPG supply was there in the Labs. First Aid Kit kept in one of the Lab only was containing expired drugs.
- (viii) There was no record of Alcohol and Acids kept in the Store. The corrosive materials like acids had not been stored properly.
- (ix) Washrooms/Toilets had not been properly cleaned/sanitised.

(B) INSTRUCTIONAL

- (i) **Library:** 1257 Titles and 6050 Books were there in the Library. There was no computer facility for students. There was no Photostat or scanning facility available in the Lab.

Neither Librarian nor Asstt. Librarian was present. Only Library Attendants/Restorer were present. There was no automation software for the Library. The seating capacity of the Library was 54 only.

- (ii) **Teaching Staff:** Dr. Paras Prakash was working as HoD (Pharmacy) since August, 2019. He was PhD in Pharmacology. As per norms, the School of Pharmacy requires 4 Professors, 4 Associate Professors and 15 Asstt. Professors as per their sanctioned courses. There were 3 Professors including the HoD, one Associate Professor and 19 Assistant Professors. Two Professors (Emeritus) were also there. One post of Professor and three posts of Associate Professors were vacant
- (iii) There are two Lab. Technicians as against the requirement of four.

The faculty members were being paid fixed salary ranging between Rs 18000/- to Rs 1,10,000/- per month through banking channel. The HoD was being paid Rs. one Lakh per month.

C. CONCLUSIONS:

A number of deficiencies were observed during the course of inspection in the infrastructural and instructional facilities available in the School of Pharmacy which have been summarized above.

PRAYER

It is respectfully prayed that the deficiencies noticed during the course of inspection may be ordered to be

forwarded to NWRO/AICTE, Chandigarh as well
Pharmacy Council of India, New Delhi for taking further
necessary action in the matter.

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AKAL COLLEGE OF EDUCATION, PLOT NO. 45, BARU SAHIB,
TEHSIL: PACHHAD, DISTT. SIRMOUR (HP)

A. SCRUTINY OF RECORDS

1. The scrutiny of records relating to Akal College of Education, Plot No. 45, Baru Sahib, Tehsil: Pachhad, Distt. Sirmour (HP) revealed that The Kalgidhar Trust, was originally prepared and registered at Shimla on 22/10/1982 by Shri Iqbal Singh resident of Baru Sahib Distt. Sirmour which was amended and re-registered in the office of Sub-Registrar, Tehsil Pachhad, at Sarahan (HP) vide No. 375 dated 23/08/2007 by Shri Iqbal Singh, former Director of Agriculture, HP. The following were the office bearers of the said Trust at the time of registration:-

- | | |
|------------------------------|----------------------------|
| i) President (for life time) | Shri Iqbal Singh (Founder) |
| ii) Vice President | Shri Umrao Singh |
| iii) Secretary | Dr. Gurbakhash Singh |
| iv) Gen. Secretary | Shri Gurnam Singh |
| v) Treasurer | Shri Harbans Singh |
| vi) Associate Treasurer | Shri Harbhajan Singh |

As on the date of inspection, following were the office bearers/Governing body members of the Trust:

- | | |
|------------------------------|----------------------------|
| i) President (for life time) | Shri Iqbal Singh (Founder) |
| ii) Secretary | Dr. Davinder Singh |
| iii) Treasurer | Shri Jagjeet Singh |

2. It has been revealed that the Kalgidhar Trust, Baru Sahib, Distt. Sirmour (HP) sponsored the Eternal University at Baru Sahib, Distt. Sirmour which was established by HP Govt. under the HP Private Universities (Establishment and Regulation) Act, 2006 vide Notification No. EDN-A-GHA (8)6/2006(Loose) dated 29/04/2008. As per section 19(xii) of the First Statutes of the Eternal University (Establishment and Regulation) Act, 2009 as notified by HP Govt. vide No. EDN-A-Ka(1)-21/07 dated 17/06/2009, the Academic Council of the University had the powers to recommend to the Chancellor about opening of new Departments/Institutes of Studies in a particular faculty. The Academic Council and the Board of Management of the University recommended that Akal College of Education should be set up at Baru Sahib. After obtaining approval of the Chancellor of Eternal University, the Vice Chancellor of the University moved the Kalgidhar Trust vide letter dated 18/08/2009 for taking necessary action to obtain the approval of Northern Regional Committee of NCTE to set up Akal College of Education. This University and its institutions are treated as Minority Educational Institution within the meaning of section 2(g) of the National Commission for Minority Educational Institutions Act, 2004.

3. Dr. Davinder Singh, Secretary of the Trust informed that Kalgidhar Trust was running Akal College of Education from the Academic Session 2013-14 (although recognition was received from the session 2011-12) for conducting B.Ed Course. The Kalgidhar Trust had applied to NRC/NCTE, Jaipur for recognition of B.Ed Course vide its application dated 03/10/2009.

4. In order to start B.Ed College, the Kalgidhar Trust earmarked 2500 sq. mtrs of land comprised in Khasra No. 45 situated in Gram Panchayat Lana-Bhalta, Baru Sahib exclusively for construction of

B.Ed College. Dr. Davinder Singh, Secretary of the Trust, submitted an affidavit in this regard on 03/03/2010. The building plan of proposed building was prepared by m/s Ranjit Singh & Associates, New Delhi and counter-signed by Executive Engineer, HP PWD, Rajgrah Division on 26/05/2009. Completion certificate was recorded by Asstt. Engineer HP PWD, Rajgrah Sub-Division on 29/09/2009. The Town & Country Planning Department, Divisional Town Planning Office, Nahan issued NOC on 10/03/2010 mentioning that Khasra No. 45, total measuring 14-17 Bighas situated in Mauza Baru Sahib does not fall in any Planning/Special Area under the jurisdiction of T&CP.

5. The Trust applied for grant of recognition of B.Ed course to be run by Akal College of Education as a Minority Educational Institution on 03/10/2009. The scrutiny of application by NRC of NCTE revealed number of deficiencies which were intimated to the Kalgidhar Trust on 06/01/2010 for compliance. The reply was submitted by the Trust along with copies of requisite documents on 04/03/2010. Thereafter, the Govt of HP was requested for its comments vide letter dated 15/04/2010 by NRC/NCTE to which the Addl. Secy(Edu), Govt of HP replied on 10/05/2010 mentioning therein that there was no need to grant permission/recognition for new B.Ed courses to private B.Ed institutions in favour of State of HP due to large number of existing private B.Ed institutions.

6. The applicant was informed about inspection by NRC/NCTE vide letters dated 29/04/2010 and 30/04/2010 giving tentative time between 01/05/2010 to 08/05/2010. The inspection of the said premises was conducted by the team of NRC/NCTE Experts on 18/05/2010 which observed that the institute had excellent infrastructural as well as instructional facilities as per NCTE norms

and recommended for grant of recognition. However, NRC sought various clarifications from the institute pertaining to recruitment of staff and appointment of Principal etc by way of Show Cause Notice reply to which was submitted by the Trust on 14/10/2010. Not satisfied with the reply, NRC sought further clarifications on 18/11/2010. Reply was submitted by the Trust on 04/12/2010. The NRC sought further clarifications and after receipt of the same it decided to grant recognition to Akal College of Education for starting B.Ed course with an intake of 100 students from the academic session 2011-12. A recognition order for intake of 100 students in B.Ed Course was issued by NRC/NCTE on 29/06/2011. There was no admission for the Session 2011-12 and 2012-13. The 1st Session was started from 2013-14 only. There was no admission in the year 2017 for the Session 2017-19.

7. After promulgation of new norms in 2014 by NCTE, the Institute applied for two Basic Units of 50 students each for B.Ed course which was granted by NCTE on 02/07/2015 from the Academic Session 2015-16 on the conditions mentioned in the said letter of NCTE which were to be complied with by 31/10/2015. The College applied for reducing the intake from two basic units to one basic unit which was granted by NCTE on 27/04/2017

B. INSPECTION BY SIT

8. On 26/10/2020, SIT comprising S/Shri Vijay Kumar and P.C. Sharma both members of SIT along with Prof. Ramesh Kaundal, Retd Professor, Department of Education, HP University Shimla (Expert deputed by HP University Shimla to assist the SIT), Shri Ashok Kumar, Supdt., Directorate of Higher Education, Shimla, Shri Harish Pundir,

Junior Engineer, HP PWD Sub-Division Rajgarh, Shri Sanjeev Kumar, VRO (Patwari), Patwar Circle Lana Machher, Sub-Tehsil Narag, Distt. Sirmour, Shri Rajender Kumar s/o Shri Shiv Ram resident of Kuh Manjhwar, Tehsil, Ghumarwin, Distt. Bilaspur, Videographer, c/o Raj Studio, Harlog, Ghumarwin, reached Akal College of Education, Baru Sahib, Tehsil Pachhad, Distt. Sirmour (HP) (hereinafter referred to as (ACE) at about 10.30 AM. Dr. Davinder Singh, Secretary of the Trust along with Dr. Raino Bhatia, Principal of ACE was found present. They were requested to make available all the relevant records of ACE as well as The Kalgidhar Trust for scrutiny by the SIT as mentioned in the notice dated 09/10/2020 already served upon them.

9. The videography of the building of ACE running B.Ed Course was got done through the Videographer Shri Rajender Kumar and CD of the same kept on record.

10. The actual measurements of the Akal College of Education building vis-à-vis Building Plan furnished by the Trust were carried out by Shri Harish Pundir, Junior Engineer, HP PWD Sub-Division and Division Rajgarh. The total built up area and measurements of individual rooms etc carried out by them during the course of inspection were recorded on separate sheets of paper duly signed by them which were kept on record.

11. Shri Sanjeev Kumar, VRO (Patwari), Patwar Circle Lana Machher, Sub-Tehsil Narag, Distt. Sirmour, after perusal of revenue records and survey of the area informed that the Akal College of Education was built on part of Khasra No. 45 and total land area of this Khasra was 12518 sq. mtrs. The land was registered in the name

of the Kalgidhar Trust. The B.Ed College was situated on the land measuring 4088 Sq. Mtrs. He handed over a copy of Jamabandi and Tatima along with his report which was kept on record.

12. After physical inspection of the college building, infrastructure, instructional area, Library, Multi-purpose Hall, Classrooms, Labs, Principal's Office, Staff Room, Administrative Office, Visitors Room, Common Rooms, Toilets and other amenities etc Prof. Ramesh Kaundal and SIT pointed out the following:-

S. No.	Description	Available during inspection	Required as per NCTE norms	Deficiency
	Infrastructural			
1	Multipurpose Hall	1688.35 sq. ft.	2000 sq. ft	311.65 sq. ft
2	Principal's Office	25.56 sq. mtrs		Attached Toilet
3	Toilet for PWD (Persons with disability)	Nil		Toilet for Physically disabled.
4	Store Rooms	1	Two	1
5	Multipurpose Playfield	Available in the Univ. Campus. Indoor game facility is available	Games facilities with a playground or separate facilities for yoga, small court and indoor games.	Facility for yoga
6	Barrier free campus, building and furniture	GF and SF are barrier free but rest of the		Whole of the building / campus

		building is not.		should be barrier free
	Instructional			
7	Augmentation of Library holdings	70 books have been added during 2019-20	Addition of 200 titles annually including books and journals.	Proper augmentation as per NCTE norms is required.
8	Photocopying facility and Computer with printer and internet facility in the Library	Not available	For use of faculty and student-teachers.	Photocopying facility and Computer with printer and internet facility in the Library
	Academic Faculty			
9	For an intake of one basic units of 50 students each	7 including one Principal plus three i.e one each in Health & Physical Education, Fine Arts and Performing Arts)	8 full-time faculty members: Principal/HoD: 1 Perspectives in Education: 2 Pedagogy subjects: 4 (maths, science, Social Science, Language) Health & Physical Education: 1 Fine Arts: 1 Performing Arts: 1	Three teachers (One Perspective in Edn., One in Social Science and One in Language)
	Qualifications			
	Faculty	6+3	PG in Social Sciences	7 available

10			with 55% marks and M.Ed with 55% marks or PG (MA) in Education with 55% marks and B.Ed/B.El.Ed with 55% marks. PG in Sciences/Maths /Social/Sciences/Languages with 55% marks and M.Ed with 55% marks	out of which one is ineligible
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I. INFRASTRUCTURAL

(i): The Multipurpose Hall was smaller in size than the norms. It was without any public address system, proper dias and adequate seating arrangement.

(ii) The Girls Common Room was without attached toilet, bed and looking glass.

(iii) **Library:** The seating capacity of the library was 20 as against the requirement of 50% student strength. There was no Photocopying, Computer with printer and internet facility in the library. Only 70 books were added during 2019-20 as against requirement of 200 titles.

(iv) **Labs:** In the Science Lab, many of the equipments were not in working condition. A few models/slides about Life Sciences were available.

(v) **Computer Lab:** Computer lab was having only 12 computers out of which 11 were in working condition as against a requirement of 25.

(vi) The Labs had not been established as per norms prescribed by NCTE.

(vii) Material for Yoga was not available.

II. **INSTRUCTIONAL**

Dr Raino Bhatia was approved Principal. There was one Professor and six Asstt. Professors out of which one was ineligible. As against a requirement of 6+3 faculty members for one unit of B.Ed Course as per NCTE Regulations, 2014, only 7 are in position including one Professor. The remaining posts are lying vacant. Faculty members were not being paid as per UGC / State Pay scales. No EPF/PF was being deducted and paid.

C. **CONCLUSIONS:**

A few deficiencies were found in respect of instructional and infrastructural facilities available in the College.

PRAYER

It is respectfully prayed that the deficiencies noticed during the course of inspection may be ordered to be forwarded to NRC/NCTE, New Delhi for taking further necessary action in the matter.

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M.D. PRIVATE ITI, NOHRA DHAR VIA RAJGARH, SIRMOUR
(HP)

A. SCRUTINY OF RECORDS

1. The scrutiny of records relating to M.D. Private ITI, Nohra Dhar Via Rajgarh, Sirmour (HP) revealed that Naina Devi Trust, Thakur Niwas, Jaunaji Road, Tehsil & Distt. Solan (HP) was registered on 15/06/2004 with Sub-Registrar, Solan (HP). The following were the office bearers of the said Trust at the time of registration:-

- | | |
|---------------------|---------------------|
| ii) Founder Trustee | Shri Vinod Thakur |
| iii) Trustee | Shri Sanjeev Thakur |
| iv) Member | Shri Maan Singh |

As on the date of inspection, the above trustees were still continuing as the office bearers/Governing body members of the Trust.

2. The Naina Devi Trust decided to set up an ITI vide resolution dated 26/12/2006 for which building situated at Nohradhar Distt. Sirmour was taken on rent from Deep Ram vide Rent deed dated 28/12/2006. Shri Pradeep Kumar, Architect, prepared the line plan of the existing building. The Trust submitted an application for establishment of a private ITI to Dte of Technical Education, Govt. of HP for starting training in two trades namely Electrician and Electronics Mechanic (one unit each). Inspection was conducted during April, 2007 by Departmental Inspection Committee deputed by DTE. Provisional permission was granted by DTE on 16/07/2007 consequent upon inspection by DIC.

3. The Standing Committee conducted inspection on 25/10/2007 and its report was forwarded by DTE to DGET on 17/11/2007. Thereafter, the matter was considered by NCVT which rejected the proposal on account of non availability of Power Connection as per requirement. This deficiency was complied with and the NCVT approved grant of affiliation to ITI for both the trades (one unit each). The affiliation order was issued by DGET on 28/03/2008 from the academic session August, 2007 for the said trades.
4. Letter of Intent was issued on 13/06/2008 by DTE for addition of one unit each in both the trades and starting new trades namely Cutting & Sewing and COPA. The DIC conducted inspection on 05/07/2008 and its report was forwarded to DGET by DTE on 22/07/2008. Provisional permission was granted by DTE for COPA trade and addition of one unit each in the existing trades. Approval for addition of one unit each in Electronics Mechanic and Electrician trades was granted by DGET on 19/08/2008 on the basis of recommendations dated 05/07/2008 of Departmental Inspection Committee from the academic year August, 2008.
5. The Standing Committee conducted inspection for COPA trade on 17/09/2008. Its report was forwarded to DGET by DTE on 06/11/2008. Approval was granted by DGET on 03/12/2008 for 1+1 Unit of COPA Trade from the academic session August, 2008.
6. Shri Sanjeev Thakur, Secretary of the Trust informed that the existing buildings of M.D. Pvt ITI conform to the plan drawings submitted by the Trust to the DTE/DGET at the time of approval.

7. The M.D. Pvt ITI was having approval for Certificate courses in Electrician, Electronics Mechanic and COPA trades (1+1 Unit each) with total sanctioned strength of 138 students. On the date of inspection total student strength in all the courses was 52.

B. INSPECTION BY SIT

8. On 27/10/2020, SIT comprising S/Shri Vijay Kumar and P.C. Sharma, both members of SIT along with Ms Naveen Kumari, Principal, Govt. ITI, Rajgarh Distt. Sirmour (HP), Shri Sunil Kumar, Instructor (Electrician), Ms Reena Kumari, Instructor (Electronics Mech.) (Govt. ITI Rajgarh) (Experts deputed by DTE to assist the SIT), Shri Ashok Kumar, Supdt., Directorate of Higher Education, Shimla, Shri Rajender Kumar s/o Shri Shiv Ram resident of Kuh Manjhwar, Tehsil, Ghumarwin, Distt. Bilaspur Videographer, c/o Raj Studio, Harlog, Ghumarwin, Er. Mam Raj Sharma, Junior Engineer, HP PWD, Section Charna, Sub-Division Nohradhar, Division Sangrah reached M.D. Private ITI, Nohra Dhar at about 10.30 AM. Shri Sanjeev Thakur, Secreatry-cum-Trustee of the Naina Devi Trust was present along with Ms Ankita Chauhan, Offg. Principal of MDI Pvt ITI.

9. Physical inspection revealed that the land on which ITI had been built was contiguous. There was all weather pucca approach road to the institute.

10. The videography of the building of ITI was got done through Shri Rajender Kumar, Videographer and CD kept on record.

11. The actual measurements of the private ITI building vis-à-vis Building Plan furnished by the management of the Trust were carried out by Er. Mam Raj Sharma, Junior Engineer, HP PWD,

Section Charna, Sub-Division Nohradhar, Division Sangrah, Distt. Sirmour. The built up area measurements of individual workshops, class-rooms, IT Lab etc carried out by him during the course of inspection were recorded on separate sheets of paper duly signed by him which were kept on record.

12. The deficiencies observed during the course of inspection and from actual measurement of the ITI building were as under: -

(i) **Class Room and Workshop infrastructure:**

No deficiency was observed during the course of physical inspection under this head.

(ii) **IT Lab Facilities:**

Description	Total reqd	Total available	Deficiency
Computer Chair	20	Wooden Chairs	Computer Chairs
Computer Table	10	8	2

(iii) **Deficiencies found in Tools & Equipment/machinery**

Specifications & Total nos. reqd	Total available	Deficiency
<u>Electrician Trade</u>		
(It has not been upgraded to level-5 as yet. Hence inspection has been done for level-4 only)		
Pentium-IV Computer with complete specifications-2	Nil	02
Inkjet/Laser Printer	Nil	01

Spanner adjustable 150 mm, 300 mm--- 02 each	01 each	01 each
File flat 250 mm Bastard -- 4	Nil	04
File Flat 250 mm Smooth --- 04 each	Nil	04
Ohm meter series type and shunt type -- 2 each	01 each	01 each
Milli Voltmeter Centre 0 to 100, 0-100mV - 01	Nil	01
Electrical Machine Trainer -01	Available but not in working condition (NWC)	NWC
Motor Generator DC to AC with complete accessories - 01	Available NWC	NWC
DC Compound Generator with control panel- 1	Available NWC	NWC
DC Shunt Generator with Control Panel 2.5 KW, 220V --01	Available NWC	NWC
DC Series Motor coupled with mechanical load 0.5 to 2 KW, 220V - 01	Nil	01
DC Shunt Motor 2 to 2.5 KW 220V - 01	Available but NWC	NWC
Linear IC Trainer - 01	Nil	01
Hygrometer --- 01	Nil	01
Universal Motor with starter--- 01	1 NWC	NWC
Shaded Pole Motor - 01	Nil	01
Bath Impregnating -- 01	Nil	01
Synchronous Motor 3 phase with	Nil	01

Items mentioned at Sl. No. 1 to 3, 7, 8, 10, 12, 17 to 19 to 25 of the Standard Tool List-2014.	Nil	All items as mentioned in Column 1
Signal Generator, 0-100 KHz -- 02	01	01
Analog Component Trainer -- 04	01	03
Digital IC Trainer ---- 04	02	02
Digital and Analog Bread Board Trainer -- 06	01	05
Computers in Assembled form-- 04	01	03
E: Tool and Equipments for III semester		
Items mentioned at Sl. Nos. 1, 4 to 13 of the Standard Tool List-2014	Nil	All items as mentioned in Column 1
F: Tools and Equipments for IV semester		
Items mentioned at Sl. Nos. 1 to 9, 11 to 18 of the Standard Tool List-2014	Nil	All items as mentioned in Column 1.
LCD TV (21") -- 02	01	01
Metal Racks -- 04	Nil	04
COPA Trade		
(It has not been upgraded to level-5 as yet. Hence inspection has been done for level-4 only)		

Desktop Computers of the latest configuration prevalent at the time of procurement or with the following minimum features: CPU: 32/64 Bit Core 2 Duo/Quad Core/i3/i5, Speed: 3 GHz or Higher. Cache Memory: - Minimum 3 MB or better. RAM:-8 GB DDR-III or Higher. Hard Disk Drive: 500GB or Higher, 7200 rpm(minimum) or Higher, Wi-Fi Enabled. Network Card: Integrated Gigabit Ethernet(10/100/1000) - Wi-Fi, USB Mouse, USB Keyboard and Monitor (Min. 22 Inch), Standard Ports and connectors. DVD Writer, Speakers And Mic. Licensed Windows Operating System / OEM Pack(Preloaded), Antivirus / Total Security ----- 10	10 with RAM 4 GB, without DVD writer	8 GB RAM, Anti Virus not updated, DVD Writer
Laptop 4 th Gen Ci5 Processor, 4GB RAM, 1TB Hard Disk, Win8 Preloaded Licensed OS, 2GB Graphics Card, DVD Writer, Standard Ports And Connectors. ----- 01	01 of 300 GB Hard Disc, No Graphics Card	1TB Hard Disc with graphic cards
Wi-Fi Router / 24 Port Switch With Wireless Connectivity option ----- 01	01 with 16 port	With 24 ports
Standard Screw Driver Set --- 10	2	8
External Solid State Hard Disk 1 TB --- --- 02	01	01
B. Software per Unit		
E Commerce Simulation Software --- -- Open Source Software	Not installed	Not installed
List of other items/furniture for COPA Trade		
Operators chair (without arms mounted on castor wheels, adjustable height. ----- 20	10	10
Steel Almirah ----- 01	Nil	01

Raw materials for a batch of 20 trainees for two semesters		
Cat 5/5e cable ----- 100 Mtrs	Nil	100 Mtrs
DVDs ----- 50	10	40

(vi) **Instructional and Admn. facilities:-**

Ms Ankita Chauhan, Instructor COPA was the offg. Principal of M.D. Pvt ITI. She was MCA. As per NCVT norms, the total number of instructors required for the ITI in the light of sanctioned intake was 9 out of which 3 can be appointed on part time or contract basis also. The available instructors were 7 including the Principal. Engg. Drawing & Workshop calculation/Math classes were taken by Diploma Holder Electrician Instructor. There was no admission in Electronics Mech Trade since 2018. The Instructors were being paid a consolidated salary ranging between Rs. 6000 to Rs 8000 per month. The offg. Principal was being paid a consolidated salary of Rs. 8000 per month. No PF/EPF was being deducted and paid.

C. CONCLUSIONS:

A number of deficiencies were found in respect of essential Tools & Equipment available in the institute.

PRAYER

It is respectfully prayed that the deficiencies noticed during the course of inspection may be ordered to be forwarded to the Director General of Training/NCVT, Ministry of Skill Development, Govt. of India, New Delhi (DGT/NCVT) for taking further necessary action in the matter.

PRAGATI PVT ITI, KHERI ROAD, RAJGARH, SIRMOUR (HP)

A. SCRUTINY OF RECORDS

1. The scrutiny of records relating to Pragati Pvt ITI, Kheri Road, Rajgarh, Sirmour (HP) revealed that Ganpati Educational Society, Kunihar, Tehsil Arki, Distt. Solan (HP) was registered on 04/12/2003 vide No. 38/Arki/2003 with Registrar of Societies, Arki, Distt. Solan (HP). The following were the office bearers of the said Society at the time of registration:-

ii) President	Shri Roshan Lal
iii) Gen. Secretary	Shri Bhupinder Kumar
iv) Secretary	Shri Krishan Lal
v) Treasurer	Shri Suresh Sharma

As on the date of inspection, above office bearers/Governing body members of the Society were still continuing.

2. The Ganpati Educational Society decided to set up an ITI for which land/building measuring 312 sq. mtrs (GF and FF) situated at Kheri Road, Rajgarh was taken on rent from Ravi Sehroy vide lease deed dated 15/06/2009. Shri Pradeep Kumar, Architect, prepared the line plan of the existing building. The Society submitted an application for establishment of a private ITI to Dte of Technical Education, Govt. of HP for starting training in Electrician trade (1+1 Unit). Letter of Intent was issued by DTE on 26/06/2009. Inspection was conducted on 16/9/2009 by a team of Experts (Departmental Inspection Committee) deputed by DTE.

3. The Standing Committee conducted inspection on 25/05/2010 and its report was forwarded by DTE to DGET on 11/06/2010. Thereafter, the matter was considered by NCVT which sought some clarifications about dimensions of Workshop area from DTE. The clarification was submitted on 10/09/2010 and NCVT approved grant of affiliation to ITI for 1+1 Unit of Electrician Trade. The affiliation order was issued by DGET on 13/10/2010 from the academic session February, 2011 for the said trade.
4. Approval for addition of one Unit in Electrician trade was granted by DGET on 31/08/2015 on the basis of recommendations dated 15/06/2015 of Assessment team of QCI from the academic year August, 2015.
5. Dr. Roshan Lal Sharma informed that the existing buildings of Pragati Pvt ITI conform to the plan drawings submitted by the Society to the DTE/DGET at the time of approval.
6. The Pragati Pvt ITI was having approval for Certificate course in Electrician trade (1+1+1 Units) with total sanctioned strength of 60 students. However, the ITI could never run 3rd Unit. Only two units were being run. On the date of physical inspection by SIT, the total student strength was 25 only.

B. INSPECTION BY SIT

7. On 28/10/2020, SIT comprising S/Shri Vijay Kumar and P.C. Sharma, both members of SIT along with Ms Naveen Kumari, Principal, Shri Sunil Kumar, Instructor (Electrician), both of Govt. ITI, Rajgarh Distt. Sirmour (HP) (Experts deputed by DTE to assist the SIT), Shri Ashok Kumar, Supdt., Directorate of Higher Education, Shimla, Shri Rajender Kumar s/o Shri Shiv Ram resident of Kuh Manjhar,

Tehsil, Ghumarwin, Distt. Bilaspur Videographer, c/o Raj Studio, Harlog, Ghumarwin, Er. Harish Pundir, Junior Engineer, HP PWD, Sub-Division, Rajgarh, Distt. Sirmour reached Pragati Pvt ITI at about 10.00 AM. Dr. Roshan Lal Sharma, Chairman of the Society was present along with Shri Manoj, Instructor-cum-offg Principal of Pragati Pvt ITI.

8. Physical inspection revealed that the land on which ITI had been built was contiguous. There was all weather pucca approach road to the campus.

9. The videography of the building of ITI was got done through Shri Rajender Kumar, Videographer and CD kept on record.

10. The actual measurements of the private ITI building vis-à-vis Building Plan furnished by the management of the Society were carried out by Shri Harish Pundir, Jr. Engineer, HP PWD Sub-Division Rajgarh, Distt Sirmour. The built up area measurements of individual workshops, class-rooms, IT Lab etc carried out by him during the course of inspection were recorded on separate sheets of paper duly signed by him which were kept on record.

11. The deficiencies observed during the course of inspection and from actual measurement of the ITI building were as under: -

(i) **Class Room and Workshop infrastructure:**

Description (in sq. mtrs)	Total reqd (in sq. mtrs)	Total available (in sq. mtrs)	Deficiency (in sq. mtrs)
Class Room Space required in sq. mtrs	25 for each Unit of 20 in each shift.	Two 22.72 sq. mtrs each.	2.28 sq. mtrs

(ii) **IT Lab Facilities:**

Description	Total reqd	Total available	Deficiency
External Hard Disk	1 TB	Nil	1
Computer Chair	20	10	10

(iii) **Deficiencies found in Tools & Equipment/machinery**

Specifications & Total nos. reqd	Total available	Deficiency
<u>Electrician Trade</u>		
<u>(Trade not upgraded to Level-V as yet)</u>		
Pentium-IV Computer with complete specifications-2	01	01
Inkjet/Laser Printer	01 under repair	Working condition required
Plier Round Nose 150 mm --- 04	Nil	04
Drill SS Twist block 2mm, 5mm, 6mm set of 3 --- 4 set	Nil	04 set
Electrical Machine Trainer -01	Available but not in working condition (NWC)	NWC
DC Compound Generator with control panel- 1	Available NWC	NWC
Fire Extinguishers CO2, 2 kg --- 02	02 Dry Powder Type	02, CO2 Type

Linear IC Trainer – 01	Nil	01
Hygrometer --- 01	Nil	01
Universal Motor with starter--- 01	Nil	01
Shaded Pole Motor – 01	Nil	01
Stepper Motor -- 01	Nil	01
Thyristor 1GBT, controlled DC Motor Drive with tacho-generator feedback arrangement 1 HP --- 01	Available but not in working condition	NWC
DC Compound motor with starter & switch 2 to 2.5 KW --- 01	Available but not in working condition	NWC
DC Shunt Motor 2 to 2.5 KW 220V -- 01	Nil	01
DC Series Motor coupled with mechanical load	Available but not in working condition	NWC

(iv) **Instructional and Admn. facilities:-**

Shri Manoj Kumar was the offg. Principal of Pragati Pvt ITI. He was also working as Instructor. As per NCVT norms, the total number of instructors required for the ITI in the light of sanctioned intake was 7 out of which three can be appointed on part time basis or even on contract basis. The available instructors were 5 including the Principal. The Engg. Drawing & Math/W/Shop Calculation subjects were taught by one instructor. Similarly, Employability Skill and IT classes were taken by one instructor. The instructors were being paid a consolidated salary of Rs. 6000/- per month. The offg

Principal was being paid a consolidated salary of Rs. 8000/- per month. No PF/EPF was being deducted and paid.

C. CONCLUSIONS:

A few deficiencies were found in respect of essential Tools & Equipment as well as infrastructural/instructional facilities available in the institute.

PRAYER

It is respectfully prayed that the deficiencies noticed during the course of inspection may be ordered to be forwarded to the Director General of Training/NCVT, Ministry of Skill Development, Govt. of India, New Delhi (DGT/NCVT) for taking further necessary action in the matter.

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**GREEN HILLS POLYTECHNIC, NAHAN ROAD, GANDHI GRAM,
KUMAR HATTI, DISTT. SOLAN (HP)**

A. SCRUTINY OF RECORDS

1. The scrutiny of records relating to Green Hills Polytechnic, Nahani Road, Gandhi Gram, Kumar Hatti, Distt. Solan (HP) revealed that Green Hills Engineering College Society, Solan was registered as a Society on 29/08/2001 in the office of Registrar of Societies, Solan vide No. Peshi-640/2001. The following were the Governing Body members of the Society at the time of its registration:-

1:	S. Kirpal Singh	President
2:	Ms Manjit Kaur	Vice-President
3:	Ms Amrit Kaur	General Secretary
4:	Mr. Tarjit Singh	Secretary
5:	Mr. Gagandeep Singh	Treasurer

As on date of inspection, following were the office bearers of the Society:-

1:	S. Kirpal Singh	President
2:	S. Manjit Singh	Vice-President
3:	S. Jaspal Singh	General Secretary
4:	Mr. Rajan Dhingra	Secretary
5:	Mr. Inder Sachdeva	Treasurer

2. S. Kirpal Singh, President of the Society informed that Green Hills Engineering College Society was running Green Hills Polytechnic from the Session 2007-08 onwards and conducting 3 year Diploma courses in different disciplines such as Mechanical Engineering, Automobile Engineering, Electronics & Communication Engineering, Computer Science Engineering and Information Technology.

3. The Society had purchased land measuring 14-18 Bighas situated in Mauza Bhog (Khasra No. 27) Tehsil & Distt. Solan vide Sale Deed dated 24/01/2002, Land measuring 57-3 Bighas (Khasra Nos. 6, 7, 8, 57/8, 19, 20, 24, 77/42 and 79/49) Mauza Bhog vide Sale Deed dated 24/01/2002, land measuring 57-3 Bighas (Khasra Nos. 10,11,12, 78/42 and 80/49) situated in Mauza Bhog vide Sale Deed dated 24/01/2002 and Land measuring 22-18 Bighas (khasra Nos. 1, 2 and 37) Mauza Bhog Tehsil & Distt. Solan vide Sale Deed dated 24/01/2002 for establishing Engineering College. Land Use certificate was issued by Deputy Commissioner, Solan on 22/09/2001 for 152-2 Bighas of land. 10 Acres of land out of the said land was earmarked by the Society for Polytechnic. Er. Sachin Arora of M/s Races Engineering Services, Structural Design Consultants prepared drawings of the proposed Polytechnic building and also supervised its construction. Permission u/s 118(2) of HP Tenancy & Land Reforms Act, 1972 for the said land (152-2 Bighas) was issued by Finance Commissioner cum Secretary (Revenue) Govt. of HP on 02/01/2002.

4. The Society applied to DTE and AICTE for starting Green Hills Polytechnic. Approval was granted by AICTE to start 3 year Diploma Courses in Mech. Engg, Auto Engg, Electronics & Comm. Engg, IT and CSE with an intake of 60 students each vide letter dated

07/07/2007. Approval was granted by AICTE on the basis of recommendations of State Govt. (Department of Technical Education) conveyed vide letter No. STV(TE) HE(7)-5 AICTE(Approval-2003-II dated 07/07/2007. Affiliation was granted by HP TSB Dharamshala for the academic session 2007-08 for an intake of 60 students each vide letter dated 01/11/2007. The extension of approval for the session 2008-09 was granted by AICTE on 30/06/2008 on the basis of recommendations of State Level Committee conveyed to AICTE vide letter memo.No. STV(TE) HF(7)-5/AICTE(Approval-2003-III-20913 dated 28/06/2008. The extension of approval for the session 2009-10 was granted by AICTE on 24/06/2009 on the basis of recommendations of State Level Committee conveyed to AICTE vide letter memo No. STV(TE) HF(7)-5/AICTE-Approval-2003-III-18480 dated 24/06/2009. The extension of approval for the session 2010-11 along with approval for introduction of new course of Electrical Engg (with intake of 40) was granted by AICTE on 23/06/2010 on the basis of recommendations of State Level Committee conveyed to AICTE vide letter memo No. STV(TE) HF(7)-5/SLC-Meeting/2009/9569 dated 22/06/2009. The approval has been extended from time to time on the basis of recommendations of State Level Committee/State Govt. Approval for introduction of new course in Civil Engg discipline (with an intake of 60 students) was granted along with extension of approval for the academic session 2014-15 by AICTE vide letter dated 11/03/2014. The sanctioned intake for the academic year 2020-21 was 310 due to reduction in intake of ECE from 60 to 30. Total student strength in all the courses was 87 only as on 29/10/2020.

B. INSPECTION BY SIT

5. On 29/10/2020, SIT comprising S/Shri Vijay Kumar and P.C. Sharma, both members of SIT along with Prof. Harmesh Kansal, Deptt. of Mechanical Engg. UIET, PU, Chandigarh, Prof. Dr. Sunil Kumar Singh, Deptt. of CSE, CCET, Sector 26, Chandigarh, Architect Shri Amarjot Singh, 1250, 3rd Floor, Sector 82, SAS Nagar, Mohali (Experts deputed by AICTE to assist the SIT), Shri Ashok Kumar, Supdt., Directorate of Higher Education, Shimla, Shri Shyam Lal, JE, HP PWD Sub-Division Kasauli, Shri Pappu Kumar, Surveyor HP PWD Sub-Division Kasauli (HP), Shri Rajender Kumar s/o Shri Shiv Ram resident of Kuh Manjhwar, Tehsil, Ghumarwin, Distt. Bilaspur Videographer, c/o Raj Studio, Harlog, Ghumarwin and Shri Anmol Kumar, Village Revenue Officer (Patwari), Patwar Circle Bohli, Tehsil & Distt. Solan reached Green Hills Polytechnic, PO: Bohli, Gandhi Gram, Kumar Hatti, Distt. Solan (HP) at about 10.00 AM. S. Kirpal Singh, President of Green Hills Engineering College Society along with Dr. R.P. Singh, Director, Green Hills Group of Institutions was found present. Principal of Polytechnic (Shri Ankur Gupta) was reported to be Corona positive and hence on leave. They were requested to make available all the relevant records of Green Hills Engineering College Society as well as Green Hills Polytechnic for scrutiny by the SIT as already mentioned in the notice dated 09/10/2020.

6. Physical inspection revealed that the land acquired by the Green Hills Engg. College Society was contiguous. There was all weather pucca approach road to the campus.

7. The videography of the building of Green Hills Polytechnic was got done through the Videographer Shri Rajender Kumar and CD kept on record.

8. The actual measurements of the Green Hills Polytechnic building vis-à-vis Building Plan furnished by the Trust were carried out by Shri Amarjot Singh, Architect with the assistance of Shri Shyam Lal, JE, HP PWD Sub-Division Kasauli and Shri Pappu Kumar, Surveyor HP PWD Sub-Division Kasauli (HP). The total built up area and measurements of individual rooms etc carried out by them during the course of inspection were recorded on separate sheets of paper duly signed by them which were kept on record.

9. Shri Anmol Kumar Patwari, Patwar Circle Bohli, Tehsil & Distt. Solan after scrutiny of revenue records & survey of the area informed that Green Hills Polytechnic building had been built on Khasra Nos. 10, 11, 12 measuring 16-09 bighas (3.43 acres) situated in Village Bhog. He handed over a copy of Tatima duly signed by him along with his report, which was kept on record. The entire land area was contiguous. The Society was in possession of 152-02 Bighas (31.68 acres) land.

10. After actual measurement of the Green Hills Polytechnic building and individual rooms etc. vis-à-vis as claimed in the application for EOA submitted by the institute on the web portal of AICTE for 2020-21 and physical inspection of infrastructural and other facilities Prof. Harmesh Kansal, Prof. Dr. Sunil Kumar Singh, Architect Shri Amarjot Singh (Experts deputed by AICTE to assist the SIT) and the SIT observed as under:-

I: Infrastructure/Building

Description	Number Reqd	Area Reqd in Sq Mtrs	Area Available in Sq Mtrs	Deficiency in Sq Mtrs
Library and Reading Room	1	300 sq. mtrs	138 sq. mtrs	162 sq. mtrs
Girls Common Room	1	75	Nil	Girls Common Room
Boys Common Room	1	75	Nil	Boys Common Room
Labs	36	66 sq mtrs each	30	6 Labs + Nine labs out of 30 available Labs are smaller in size than the norms
Seminar Hall	1	132	Available but without furniture and technical fixtures	Furniture and Technical Fixtures
Computer Center	1	150 sq. mtrs	Nil	1

*The total built up area was sufficient but its management/allocation was not proper.

II: Details of computer facilities/software available in the institution:

Description	Total reqd	Total available	Deficiency
Legal System Software	3	Nil	3
PCs	200	105 All computers were obsolete in nature i.e all available computers were of almost 15 years old technical configuration.	95 All computers were very old.
Language Lab	1	Only 6 old computers were in working condition	9
Legal Applications Software	20	2	18
Printers	10	Nil	10

Above figures were based on the physical verification.

III: Library facilities:-

Description	Total number	Available	Deficiency

	reqd.		
Volumes	11000	8500	2500
National Journals	21	18	3
Library Mgmt software	1	Nil	10
Reading Room Capacity	150	47	103
Multimedia PC	10	Nil	10

The figures regarding the total numbers of available books were taken from the Library Stock Register.

11. Proper fire-fighting equipment like fire extinguishers had not been installed in the labs. First Aid boxes were not available in the labs. Most of the equipment in the labs was not available as per the subject scheme & syllabus and available few equipment were very old and obsolete in nature.

12. It was noticed that the data furnished regarding instructional as well as infrastructural facilities as mentioned in the application for EOA uploaded on the website of AICTE for the years 2019-20 and 2020-21 do not tally on the ground during actual inspection.

IV: FACULTY/STAFF

13. Shri Ankur Gupta joined this institute as a Principal on 12/12/2018. He was M.Tech (Electrical) from NIT Kurukshetra. As per AICTE norms, the total faculty members required for the Polytechnic in the light of sanctioned intake (340) during 2019-20 was 48 (as per application submitted for EOA during 2019-20). However, as on the date of inspection, the available faculty members were 34 including the Principal as against the requirement of 47. The faculty members were not paid as per AICTE norms. They were being paid

a consolidated salary ranging between Rs. 12,000/- to 32,999/- per month. The Principal was being paid a consolidated salary of Rs. 52,000/- per month.

C. CONCLUSIONS:

A number of deficiencies were observed during the course of inspection by the SIT which have been detailed in para 10 to 13 above.

PRAYER

It is respectfully prayed that the deficiencies noticed during the course of inspection may be brought to the notice of AICTE, New Delhi/NWRO, AICTE Chandigarh as well as Director, Technical Education, Sundernagar, Govt of HP for taking further necessary action in the matter.

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**GREEN HILLS ENGINEERING COLLEGE, NAHAN ROAD,
GANDHI GRAM, KUMAR HATTI, DISTT. SOLAN (HP)**

A. SCRUTINY OF RECORDS

1. The scrutiny of records relating to Green Hills Engineering College, Nahar Road, Gandhi Gram, Kumar Hatti, Distt. Solan (HP) revealed that Green Hills Engineering College Society, Solan was registered as a Society on 29/08/2001 in the office of Registrar of Societies, Solan vide No. Peshi-640/2001. The following were the Governing Body members of the Society at the time of its registration:-

1:	S. Kirpal Singh	President
2:	Ms Manjit Kaur	Vice-President
3:	Ms Amrit Kaur	General Secretary
4:	Mr. Tarjit Singh	Secretary
5:	Mr. Gagandeep Singh	Treasurer

As on date of inspection, following were the office bearers of the Society:-

1:	S. Kirpal Singh	President
2:	S. Manjit Singh	Vice-President
3:	S. Jaspal Singh	General Secretary
4:	Mr. Rajan Dhingra	Secretary
5:	Mr. Inder Sachdeva	Treasurer

2. S. Kirpal Singh, President of the Society informed that Green Hills Engineering College Society was running Green Hills Engineering College from the Session 2003-04 onwards and conducting B. Tech courses in Electrical Engineering, Electronics & Communication Engineering, Computer Science & Engineering and Mechanical Engineering. The Information Technology course was started from the academic session 2007-08 onwards. M.Tech (P.G. Course) courses in Electronics & Communication Engineering and Mechanical Engg were being conducted from academic session 2010-11 onwards. The Society had applied for approval of AICTE for conducting under-graduate courses in the above said 5 courses. However, The Society vide letter dated 12/04/2003 requested AICTE to drop Information Technology Course from its application.

3. The Society purchased land measuring 14-18 Bighas situated in Mauza Bhog (Khasra No. 27) Tehsil & Distt. Solan vide Sale Deed dated 24/01/2002, Land measuring 57-3 Bighas (Khasra Nos. 6,7,8,57/8,19,20, 24,77/42 and 79/49) Mauza Bhog vide Sale Deed dated 24/01/2002, land measuring 57-3 Bighas (Khasra Nos. 10,11,12,78/42 and 80/49) situated in Mauza Bhog vide Sale Deed dated 24/01/2002 and Land measuring 22-18 Bighas (khasra Nos. 1,2 and 37) Mauza Bhog Tehsil & Distt. Solan vide Sale Deed dated 24/01/2002 for establishing Engineering College. Land Use certificate was issued by Deputy Commissioner, Solan on 22/09/2001. NOC for opening Engineering College was issued by Govt. of HP, Deptt. of Technical Education on 19/11/2001. 25 Acres of land out of the said land was earmarked by the Society for Engineering College vide resolution dated 13/09/2001. Shri Harender Singh, Architect prepared drawings of the proposed College

building. Permission u/s 118(2) of HP Tenancy & Land Reforms Act, 1972 for the said land (152-2 Bighas) was issued by Finance Commissioner cum Secretary (Revenue) Govt. of HP on 02/01/2002.

4. Letter of Intent was issued by AICTE on 28/02/2003. EVC conducted inspection on 12/04/2003 and recommended for grant of approval for the four courses applied for by the Society. Approval was granted by AICTE vide letter dated 12/05/2003 for the academic session 2003-04 for intake of 60 students each in all the four courses. Provisional affiliation was granted by HPU for the academic session 2003-04 on 21/07/2003.

5. Approval for increase of intake from 60 students to 90 students in ECE and Mechanical Engg was granted by AICTE on 25/06/2004 for the academic year 2004-05. Approval for introduction of new course (Information Technology) with intake of 60 students was granted by AICTE on 21/06/2007 for the academic session 2007-08

6. Approval for starting UG Course in Civil Engg. and full time Post Graduate courses in ECE and Mechanical Engg was granted by AICTE from the academic session 2010-11 with an intake of 60 students in Civil Engg and 18 students each in PG courses vide letter dated 23/8/2010. As against total sanctioned student strength of 1923, the actual strength as on the date of inspection was 196 only.

B. INSPECTION BY SIT

7. On 30/10/2020, SIT comprising S/Shri Vijay Kumar and P.C. Sharma, both members of SIT along with Prof. Harmesh Kansal, Deptt. of Mechanical Engg. UIET, PU, Chandigarh, Prof. Dr. Sunil

Kumar Singh, Deptt. of CSE, CCET, Sector 26, Chandigarh, Architect Shri Amarjot Singh, 1250, 3rd Floor, Sector 82, SAS Nagar, Mohali (Experts deputed by AICTE to assist the SIT), Shri Ashok Kumar, Supdt., Directorate of Higher Education, Shimla, Shri Shyam Lal, JE, HP PWD Sub-Division Kasauli, Shri Pappu Kumar, Surveyor HP PWD Sub-Division Kasauli (HP) and Shri Rajender Kumar s/o Shri Shiv Ram resident of Kuh Manjhar, Tehsil, Ghumarwin, Distt. Bilaspur Videographer, c/o Raj Studio, Harlog, Ghumarwin reached Green Hills Engineering College, PO: Bohli, Gandhi Gram, Kumar Hatti, Distt. Solan (HP) at about 10.00 AM. S. Kirpal Singh, President of Green Hills Engineering College Society along with Dr. R.P. Singh, Director, Green Hills Group of Institutions was found present. They were requested to make available all the relevant records of Green Hills Engineering College Society as well as Green Hills Engineering College for scrutiny by the SIT right from its formation/constitution of the Society and establishment of Engineering College in HP till date as already mentioned in the notice dated 09/10/2020.

8. Physical inspection revealed that the land acquired by Green Hills Engg. College Society was contiguous. The Campus was demarcated partly by boundary wall and partly by barbed wire fencing. There was all weather pucca approach road to the campus.

9. The videography of the building of Green Hills Engg. College was got done through the Videographer Shri Rajender Kumar and CD kept on record.

10. The actual measurements of the Green Hills Engg. College building vis-à-vis Building Plan furnished by the Society were carried

out by Shri Amarjot Singh, Architect with the assistance of Shri Shyam Lal, JE, HP PWD Sub-Division Kasauli, Shri Pappu Kumar, Surveyor HP PWD Sub-Division Kasauli (HP). The measurements of individual rooms etc carried out by them during the course of inspection were reflected on separate sheets of paper duly signed by them which were kept on record.

11. Shri Anmol Kumar, Village Revenue Officer (Patwari), Patwar Circle Bohli, Tehsil & Distt. Solan who had come yesterday during the inspection of Green Hills Polytechnic and after survey of the entire area as well as his revenue records had informed that Green Hills Engg. College building had been built on Khasra Nos. 3, 6, 7 and 8 measuring 56-03 bighas (11.70 acres) situated in Village Bhog. He had handed over a copy of Tafima duly signed by him along with his report, yesterday, which was kept on record. The entire land area was contiguous. Total land area in the name of the Society was 152-02 Bigha.

12. After actual measurement of the Green Hills Engg. College building and individual rooms etc. vis-à-vis vis-à-vis as claimed in the application for EOA submitted by the institute on the web portal of AICTE for 2020-21 and physical inspection of infrastructural and other facilities Prof. Harmesh Kansal, Prof. Dr. Sunil Kumar Singh, Architect Shri Amarjot Singh (Experts deputed by AICTE to assist the SIT) and the SIT observed as under:-

I. **INFRASTRUCTURAL**

Description	Number Reqd	Area Reqd	Area Available in	Deficiency in Sq

		in Sq Mtrs	Sq Mtrs/numb ers	Mtrs/numbers
Computer Centre	1	150	Nil	Computer Centre
Girls Common Room	1	75	Nil	Girls Common Room
Boys Common Room	1	75	Nil	Boys Common Room
Language Lab	1	66	Nil	Language Lab
Research Labs	1	66	Nil	1
Seminar Halls for UG & PG	1	132	1 of 90 sq. mtrs	42 sq. mtrs
Toilets for PWD	1	-	Nil	Toilet for PWD

13. As regards **Library facility**, following was observed by the SIT and the Experts deputed by AICTE:-

Description	Total number reqd.	Available	Deficiency
No. of titles for UG & PG	5100	3800	1300
Total No. of Books	22450	19438	3012
International Journals	35	17	18

14. As regards **Computer facility** the details of computer facilities/software available in the institution were as below:

Description	Total reqd	Total available	Deficiency
Legal System Software	3	Nil	3
PCs	327	313 All computers were obsolete in nature i.e all computers were of almost 15 years old technical configuration.	14, All computer systems were old and with obsolete technical configuration.
Language Lab	1, 66 sq. mtrs	Nil	Language Lab
Legal Applications Software	20	Nil	20

Above figures were based on physical verification.

15. It was noticed that the data with regard to infrastructural and instructional facilities actually available in the institute and as uploaded in their applications for Extension of Approval on the website of AICTE for the years 2019-20 and 2020-21 do not tally with the actual figures available in the institute although the college was having sufficient built up area. Adequate firefighting equipment was not installed in the labs and library. The College buildings were not PWD friendly. There were no Common Rooms for Boys and Girls respectively. The auditorium of the College was still under

construction. The labs were not well equipped and many of the machines were under maintenance.

II. INSTRUCTIONAL

16. Dr. R.P. Singh was working as Director-cum-Principal of the institute since September, 2016. He was B.Tech (ME), M.Tech (Ind. Engg) and PhD in Industrial Engg. As against the requirement of 98 faculty members as per AICTE norms for the academic year 2019-20, there were 32 regular faculty. The College had also appointed another 19 faculty who were B.Tech or pursuing M. Tech and hence they were not eligible and not considered as Asstt. Professors. The teaching staff was being paid consolidated salary between Rs. 8500 to 52000/- per month. Director-cum-Principal was being paid Rs. 1,30,000/- per month. On account of lockdown, the College had not been able to pay salaries regularly to the staff during this period.

C. CONCLUSIONS:

A number of deficiencies, as detailed in para 12 to 16 above, were noticed by SIT during the the course of physical inspection.

PRAYER

It is respectfully prayed that the deficiencies noticed during the course of inspection may be ordered to be forwarded to AICTE/New Delhi, NWRO/AICTE, Chandigarh and Director, Technical Education, Sundernagar, Govt. of HP for taking further necessary action in the matter.

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**MAHARAJA AGRASEN INSTITUTE OF TECHNOLOGY, ATAL
SHIKSHA KUNJ, VILL: KALUJHANDA, BADDI, DISTT. SOLAN
(HP)**

A. SCRUTINY OF RECORDS

1. The scrutiny of records relating to Maharaja Agrasen Institute of Technology, Atal Shiksha Kunj, Vill: Kalujhanda, Baddi, Distt. Solan (HP) revealed that Maharaja Agrasen Technical Education Society, Keshav Kunj, 10/4, East Punjabi Bagh, New Delhi-110026 was registered as a Society on 02/07/1998 in the office of Registrar of Societies, Delhi vide No. S-33205 of 1998. The following were the Governing Body members of the Society at the time of its registration:-

1:	Dr. Nand Kishore Garg	Chairman
2:	Shri Tek Chand Gupta	Sr. Vice-President
3:	Shri T.R. Garg	General Secretary
4:	Shri Satish Chand Gupta	Treasurer

As on date of inspection, following were the office bearers of the Society:-

1:	Shri Vineet Gupta	Chairman
2:	Shri Manoj Singhal	Sr. Vice-President
3:	Shri T.R. Garg	General Secretary
4:	Shri O.P. Goel	Treasurer

2. The Registrar of Societies Himachal Pradesh issued NOC to the Society vide No. 10/2012 dated 15/05/2012 subject to the condition that it complies with the provisions of Himachal Pradesh Societies Registration Act, 2006, Rules made thereunder and any other direction/instruction of the State Govt/ROS/any other local authority.
3. Shri Suresh Gupta nominee of the Society informed that Maharaja Agrasen Technical Education Society was running Maharaja Agrasen Institute of Technology from the Session 2013-14 onwards and conducting B. Tech courses in Civil Engineering, Electronics & Communication Engineering, Computer Science & Engineering and Mechanical Engineering and Electrical & Electronics Engineering.
4. The Society was allotted 12.65 Acres of land by HIMUDA comprising Plot No. 6 & 8 on 99 year lease basis and lease deed was registered vide No. 426 on 23/04/2010 Sub-Registrar Baddi for establishing Educational Institution. The building plans were prepared by M/s Kataria and Associates, New Delhi-15 and approved by Sr. Arch. Himuda Shimla for construction of University building including Engineering College on 08/09/2010. M/s Design Well (India) Pvt Ltd supervised construction of the building.
5. Maharaja Agrasen Technical Education Society passed a resolution dated 23/02/2012 to the effect that Maharaja Agrasen University should apply to AICTE for approval to start Maharaja Agrasen Institute of Technology, HP to offer Technical Education in Engineering & Technology and also allocate land at Shiksha Kunj, Kalujhanda, Baddi, Plot No. 6 & 8 allotted by HIMUDA.

6. Maharaja Agrasen University applied online to AICTE for starting B. Tech Courses in 5 disciplines i.e. Computer Engg., Civil Engg., Mechanical Engg., ECE and EEE vide application dated 31/01/2013. Hard copy of application was submitted to RO/AICTE, Chandigarh on 01/02/2013. Preliminary scrutiny of application was carried out by sub-committee of Regional Committee on 05/02/2013 and no deficiency was detected. Re-Scrutiny Committee submitted its report on 11/02/2013 recommending visit by Expert Committee. The EVC conducted inspection on 21/02/2013 and recommended for grant of approval to the Maharaja Agrasen University for the applied for technical courses. The Sub-Committee of Regional Committee vide its meeting dated 25/02/2013 came to the conclusion that University as a whole cannot be recommended for grant of approval by AICTE where possibility of conducting non-technical and technical courses under the name of University exists. AICTE was empowered for grant of approval to technical programs conducted by departments/ Schools within the University. The AICTE granted approval to Maharaja Agrasen Institute of Technology vide letter dated 27/04/2013 for B. Tech courses for the academic session 2013-14 with an intake of 60 students each in 5 disciplines. The approval had been renewed from time to time by AICTE till date.

B. INSPECTION BY SIT

7. On 31/10/2020, SIT comprising S/Shri Vijay Kumar and P.C. Sharma, both members of SIT along with Prof. Harmesh Kansal, Deptt. of Mechanical Engg. UIET, PU, Chandigarh, Prof. Dr. Sunil Kumar Singh, Deptt. of CSE, CCET, Sector 26, Chandigarh, Architect

Shri Amarjot Singh, 1250, 3rd Floor, Sector 82, SAS Nagar, Mohali (Experts deputed by AICTE to assist the SIT), Shri Ashok Kumar, Supdt., Directorate of Higher Education, Shimla, Shri Rajesh Sharma, Asstt. Engineer, HP PWD Sub-Division Baddi, Shri Gurvachan Singh, Addl. Asstt. Engineer, HP PWD Sub-Division Baddi, Division Nalagarh Distt. Solan (HP), Shri Rajender Kumar s/o Shri Shiv Ram resident of Kuh Manjhar, Tehsil, Ghumarwin, Distt. Bilaspur Videographer, c/o Raj Studio, Harlog, Ghumarwin and Shri Ravinder Thakur, Village Revenue Officer (Patwari), Patwar Circle Mandhala, Tehsil Baddi, Distt. Solan reached Maharaja Agrasen Instt. of Technology, Baddi, Distt. Solan (HP). Shri Suresh Gupta, nominee of Maharaja Agrasen Technical Education Society, Dr. Aparna Mahajan, Director of Maharaja Agrasen Instt. of Technology, were found present. They were requested to make available all the relevant records of Maharaja Agrasen Technical Education Society as well as Maharaja Agrasen Institute of Technology for scrutiny by the SIT right from its formation/constitution of the Trust and establishment of Engineering College in HP till date as already mentioned in the notice dated 09/10/2020.

8. Physical inspection revealed that the land acquired by Maharaja Agrasen Technical Education Society was contiguous. The Campus was demarcated by boundary wall. There was all weather pucca approach road to the campus.

9. The videography of the building of Maharaja Agrasen Institute of Technology was got done through the Videographer Shri Rajender Kumar and CD kept on record.

10. The actual measurements of the Maharaja Agrasen Institute of Technology building vis-à-vis Building Plan furnished by the Society were carried out by Architect Amarjot Singh with the assistance of Shri Rajesh Sharma, Asstt. Engineer, HP PWD Sub-Division Baddi and Shri Gurvachan Singh, Addl. Asstt. Engineer, HP PWD Sub-Division Baddi, Division Nalagarh Distt. Solan (HP). The total built up area and measurements of individual rooms etc carried out by them during the course of inspection were recorded on separate sheets of paper duly signed by them which were kept on record.

11. Shri Ravinder Thakur, VRO (Patwari), Patwar Circle Mandhala, Tehsil Baddi Distt. Solan after scrutiny of his records informed that the land belonged to HIMUDA and HIMUDA had allotted the land to the individual educational institutions and as such there was no entry in the revenue records about allotment of land by HIMUDA as mutation had not been got done by HIMUDA. The lease deed was in respect of Plot No. 6 measuring 37292.37 sq. mtrs and Plot No. 8 measuring 13,935.37 sq. mtrs.

12. After actual measurement of the Maharaja Agrasen Institute of Technology building and individual rooms etc. vis-à-vis as claimed in the application for EOA submitted by the institute on the web portal of AICTE for 2020-21 and physical inspection of infrastructural and other facilities Prof. Harmesh Kansal, Prof. Dr. Sunil Kumar Singh, Architect Shri Amarjot Singh (Experts deputed by AICTE to assist the SIT) and the SIT observed as under:-

I. INFRASTRUCTURAL:

No deficiency was observed during the course of physical inspection under this head.

Library facility

No deficiency was found under this head during the course of inspection as per details provided by the institute.

Computational facilities:

No deficiency was observed during the course of inspection under this head.

II. INSTRUCTIONAL

As per AICTE norms, the total faculty members required for the Maharaja Agrasen Institute of Technology in the light of sanctioned intake of students for the year 2020-21 i.e. 1170 students for B. Tech. courses was 59. However, actual student strength as on date was 205 and actual faculty strength was 53 (As per the details provided by the Principal).

C. CONCLUSIONS:

No deficiency was observed by SIT during the course of physical inspection and scrutiny of records.

PRAYER

It is respectfully prayed that no further action is required to be taken against this institute in the matter.

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SHIVANJALI PRIVATE ITI VILL: SARGHEEN PO: BEOLIA,
PANTHAGHATI, SHIMLA (HP)

A. SCRUTINY OF RECORDS

1. The scrutiny of records relating to Shivanjali Private ITI Vill: Sargheen PO: Beolia, Panthaghati, Shimla (HP) revealed that Shivanjali Educational and Research Organization Society, Shyam Kutir, Near Temple Kasumpti, Shimla (HP) was registered as a Society on 23/06/2005 with Registrar of Societies, Himachal Pradesh, Shimla vide No. 265/2009. At the time of registration following were the office bearers of the Society:

1: President	Shri Surinder Singh
2: Secretary	Shri Sanjeev Kumar
3: Jt. Secretary	Shri Gian Chauhan

2. The Shivanjali Educational & Research Organisation Society decided to set up Private ITI vide its meeting dated 15/07/2010 and start training in Electronics Mechanic, Electrician and Cutting & Sewing Trades under NCVT for which land/building measuring 1200 sq. mtrs at Khasra No. 270/1 (5 Storeys) Village Sargheen was taken on lease from Shri Kishan Chand vide rent/lease deed dated 23/07/2007. Line plan of the existing building was prepared by Ar. Manuj Shardia. The Society applied to DTE for starting the courses in the above trades and letter of intent was issued by DTE on 26/06/2009. The Departmental Inspection Committee conducted inspection on 21/09/2009 and the Standing Inspection Committee on 31/05/2011.

3. The Standing Inspection Committee recommended grant of affiliation in respect of all the 3 trades (1+1 Unit each). The DGET granted affiliation for 1+1 units in respect of Electronics Mechanic and Electrician trades but rejected affiliation of Cutting & Sewing Trade vide order dated 18/08/2011 from the academic session August, 2011.

B. INSPECTION BY SIT

4. It has been informed by the Directorate of Technical Education, Govt of HP vide email dated 04/03/2020 that this institute has since been closed. Shri Surinder Singh, President of the Society also informed vide his email dated 11/03/2020 that they had closed the institute after 2015 batch. However, they did not intimate DGET/NCVT about closure of the institute till date though DTE had removed their name from their web portal. Since the institute had already been closed, therefore, no physical inspection could be conducted by the SIT.

C. CONCLUSIONS:

The institute was no more in existence.

PRAYER

It is respectfully prayed that no further action is required to be taken as the institute is no more in existence. However, NCVT/DGET may initiate action to de-affiliate Shivanjali Private ITI Vill: Sargheen PO: Beolia, Panthaghati, Shimla (HP).

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GSM INSTITUTE OF TECHNICAL EDUCATION PRIVATE ITI,
PANKAJ VILLA, AIRPORT ROAD, TOTU, SHIMLA (HP)

A. SCRUTINY OF RECORDS

1. The scrutiny of records relating to GSM Institute of Technical Education Private ITI, Pankaj Villa, Airport Road, Totu, Shimla (HP) revealed that Youth Welfare Association, VPO: Batal Tehsil Arki, Distt. Solan (HP) was registered on 12/07/1985 vide No. 4324/85 with Registrar of Societies, Himachal Pradesh, Shimla (HP).
2. The management of Youth Welfare Association decided to set up ITI at Totu for which building measuring 1800 sq. ft situated on 1st and 2nd floor of Pankaj Villa, Airport Road, Totu was taken on rent from C.P. Sharma vide Rent deed dated 03/03/2004. A. K. & Architects prepared the line plan of the existing building. The Society submitted an application for establishment of a private ITI to Dte of Technical Education, Govt. of HP for starting training in Fashion Technology and COPA (one unit each). Provisional permission was granted by DTE on 12/07/2004.
3. The Standing Committee conducted inspection on 17/09/2004 for one Unit of Fashion Technology and its report was forwarded by DTE to DGET on 15/02/2005. The affiliation order was issued by DGET on 10/06/2005 from the academic session August, 2004 for the said trade.
4. The management of Youth Welfare Association held its meeting on 18/03/2005 under the chairmanship of Shri C.P. Sharma at Pankaj Villa, Airport Road, Totu, Shimla and decided to add one additional unit in Fashion Technology Trade at Totu. There is no

record to show that the proposal was approved by DGET on the basis of recommendations of Departmental Inspection Committee dated 25/08/2005 which were forwarded to DGET by DTE on 30/12/2005 for addition of one unit of Fashion Technology Trade.

B. INSPECTION BY SIT

5. It has been informed by the Directorate of Technical Education, Govt of HP that this institute was closed and de-affiliated by DGET vide order dated 23/06/2015 after issuing show cause notice dated 21/07/2014 followed by reminder dated 19/09/2014.

Since the institute had already been closed and de-affiliated, therefore, no physical inspection could be conducted by the SIT.

C. CONCLUSIONS:

The institute was no more in existence.

PRAYER

It is respectfully prayed that no further action is required to be taken as the institute was no more in existence.

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GSM INDUSTRIAL TRAINING CENTRE, (PRIVATE ITI), VPO:
SUNI, SHIMLA (HP)

A. SCRUTINY OF RECORDS

1. The scrutiny of records relating to GSM Industrial Training Centre (Private ITI), VPO: Suni, Shimla (HP) revealed that Youth Welfare Association, VPO: Batal Tehsil Arki, Distt. Solan (HP) was registered on 12/07/1985 vide No. 4324/85 with Registrar of Societies, Himachal Pradesh, Shimla (HP).

2. The management of Youth Welfare Association decided to set up ITI at Suni, Shimla for which land & building measuring 1436.43 sq. mtrs situated on Ground Floor and 1st floor (Khasra No. 1117/927) at VPO Suni, Shimla was taken on rent from Puran Chand vide Rent deed dated 06/03/2004. A. K. & Architects prepared the line plan of the existing building. The Society submitted an application for establishment of a private ITI to Dte of Technical Education, Govt. of HP for starting training in Fashion Technology and COPA (one unit each). Provisional permission was granted by DTE on 12/07/2004.

3. The Standing Committee conducted inspection on 18/09/2004 for one unit of Fashion Technology and its report was forwarded by DTE to DGET on 18/02/2005. The affiliation order was issued by DGET on 10/06/2005 from the academic session August, 2004 for the said trade. It did not recommend COPA trade.

B. INSPECTION BY SIT

4. It has been informed by the Directorate of Technical Education, Govt of HP that this institute was closed and de-affiliated

by DGET vide order dated 23/06/2015 after issuing show cause notice dated 21/07/2014 followed by reminder dated 19/09/2014.

Since the institute had already been closed and de-affiliated, therefore, no physical inspection could be conducted by the SIT.

C. CONCLUSIONS:

The institute was no more in existence.

PRAYER

It is respectfully prayed that no further action is required to be taken as the institute was no more in existence.

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GSM INSTITUTE OF TECHNICAL EDUCATION PRIVATE ITI,
SADHORA, PO: MASHOBRA, SHIMLA (HP)

A. SCRUTINY OF RECORDS

1. The scrutiny of records relating to GSM Institute of Technical Education Private ITI, Sadhora, PO: Mashobra, Shimla (HP) revealed that Youth Welfare Association, VPO: Batal Tehsil Arki, Distt. Solan (HP) was registered on 12/07/1985 vide No. 4324/85 with Registrar of Societies, Himachal Pradesh, Shimla (HP).

2. The management of Youth Welfare Association decided to set up ITI at Sadhora, PO: Mashobra, Shimla for which building measuring 2000 sq. ft situated on 1st, 2nd and 3rd floor at Sadhora was taken on rent from C.P. Sharma vide Rent deed dated March, 2004. A. K. & Architects prepared the line plan of the existing building. The Society submitted an application for establishment of a private ITI to Dte of Technical Education, Govt. of HP for starting training in Food Production (General)(one unit). Provisional permission was granted by DTE on 12/07/2004.

3. The Standing Committee conducted inspection on 18/09/2004 for one unit of Food Production (General) and its report was forwarded by DTE to DGET on 15/02/2005. The affiliation order was issued by DGET on 10/06/2005 from the academic session August, 2004 for the said trade.

B. INSPECTION BY SIT

4. It has been informed by the Directorate of Technical Education, Govt of HP that this institute was closed and de-affiliated

by DGET vide order dated 23/06/2015 after issuing show cause notice dated 21/07/2014 followed by reminder dated 19/09/2014.

Since the institute had already been closed and de-affiliated, therefore, no physical inspection could be conducted by the SIT.

C. CONCLUSIONS:

The institute was no more in existence.

PRAYER

It is respectfully prayed that no further action is required to be taken as the institute was no more in existence.

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**PRABHU PRIVATE ITI, VPO: KOTHUWAN, SUB-TEHSIL
SANDHOLE, SARKAGHAT DISTT. SOLAN (HP)**

A. SCRUTINY OF RECORDS

1. The Scrutiny of records relating to Prabhu Private ITI, Kothuwan, Sub-Tehsil Sandhole, Distt. Mandi (HP) revealed that Kothuwan Gram Kalyan Samiti, VPO: Kothuwan, Distt. Mandi was registered on 06/12/2003 vide No. 64/SKT/2003 with Registrar of Societies, Sub-Division Sarkaghat, Distt. Mandi (HP). The following were the office bearers of the said Society at the time of registration:-

ii) President	Shri Prabhu Ram
iii) Vice President	Shri Bal Raj Verma
iv) Secretary	Smt. Nirjala Devi
v) Cashier	Shri Lalit Chander

2. The Kothuwan Gram Kalyan Samiti, VPO: Kothuwan, Distt. Mandi (HP) decided to set up an ITI vide resolution dated 14/12/2003 for which land/building situated in Village Kothuwan was taken on rent from Shri Prabhu Ram vide agreement dated 10/06/2004. M/s CRE Arch Associates, Sundernagar prepared the line plan of the existing building. The Society submitted an application for establishment of a private ITI to Dte of Technical Education, Govt. of HP for starting training in Cutting & Sewing trade. Provisional permission was granted by DTE on 16/07/2004.

3. The Standing Committee conducted inspection on 27/10/2004 and its report was forwarded by DTE to DGET on 18/02/2005. Thereafter, the matter was considered by NCVT which approved grant of affiliation to ITI for one unit of Cutting & Sewing trade. The affiliation order was issued by DGET on 10/06/2005 from the academic session August, 2004 for the said trade.

4. The Departmental Committee conducted inspection for one unit of Embroidery & Needle Works trade on 19/04/2008. Provisional permission was granted on 31/07/2008. The Standing Committee conducted inspection on 21/10/2008 and its report was sent to DGET by DTE on 20/12/2008. The DGET granted affiliation vide order dated 20/03/2009 from the academic session August, 2008.

B. INSPECTION BY SIT

5. It has been informed by the Directorate of Technical Education, Govt of HP that this institute was closed and de-affiliated by DGET vide order dated 23/06/2015 after issuing show cause notice dated 21/07/2014 followed by reminder dated 19/09/2014. Since the institute had already been closed and de-affiliated, therefore, no physical inspection could be conducted by the SIT.

C. CONCLUSIONS:

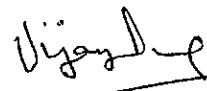
The institute was no more in existence.

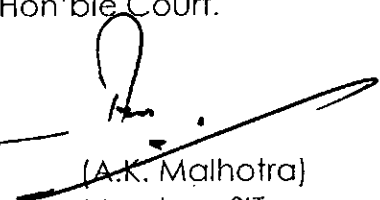
PRAYER

It is respectfully prayed that no further action is required to be taken as the institute was no more in existence.

The SIT has completed enquiries and physical inspection in respect of private educational institutions established before July 2015 in Himachal Pradesh and this progress report is being submitted for the perusal of this Hon'ble Court.


(P.C. Sharma)
Member, SIT


(Vijay Kumar)
Member, SIT


(A.K. Malhotra)
Member, SIT


(A.C. Verma)
Chairman, SIT